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have been provided with some other | alternative jobs before allowing the import of automatic looms. In case, probably, the prices of our textiles could have been less and in a more agreeable position, or in a convenient position to compete with the prices in the international market. This is all, Sir, that I could say by way of suggestions in the matter of our export policy in the short time at my disposal.

Now, Sir, I take up the question of simultaneous functioning of and the public sectors. This is a piece of mixed economy and this is a new thing; this is a new thing in the world. We have a bloc of private sectors represented by the United States America and the modern nascent nation of West Germany; West Germany has shown that the private sector or the private monopolists there could also excel those who talk of socialism. On the other hand see an affluent society, whose future is ensured, in Soviet Russia. As comrade Khrushchev said the other day, according to the 20-year programme that he has envisaged, the society would be not only an afflent one but that it would be free from all worries of food, shelter and even recreation. Now these are the two sectors. are somewhere in the middle. Therefore, the emphasis lies on the adjustment of these two sectors, and if they are happily adjusted, then only we can prosper in our economic field, and we can show a new way to the other countries.

Here are some of the difficulties that we are feeling. The difficulties of course arise in the matters of wages being linked to the prices. The labour policy should effect downward tendency in prices as a result of its rational link with wages.

Before I conclude I would again like to pay tributes to the planners. While doing so, I have also shown the other side to them, the darker side, which needs their care and serious attention.

SITUATION IN PUNJAB

in Punjab

GUPTA (West SHRI BHUPESH Bengal): With your permission. Sir, I only rise to formally initiate discussion. Our colleague, Dr. Z. A. Ahmad, will be explaining the position of the party in this matter. But I would like to say only one or two things before I sit down.

Sir, we are all anxious about the gravity of the situation and the developments that are taking place. In a matter of few hours the Prime Minister of the country is leaving the country and he will be leaving behind him a certain situation which you can well imagine. Sir, I rise here to press again our suggestion that this demand for the reorganisation of the present bilingual Punjab should accepted in principle. Having accepted this principle with regard to the rest of India and drawn up the map of the whole country on a linguistic basis, there cannot be any justification either in principle or in democracy to deny the same treatment to the people of Punjab. Therefore, it is a question of principle.

As far as the other things are concerned, once the principle is accepted we are convinced that the solution of the rest of the problem would be found in an atmosphere of mutual goodwill and understanding. Sir, in this matter I regret to say that the Prime Minister has not risen to the He is a wise man and a occasion. far-sighted man, but somehow other in this matter of reorganisation of States life marches ahead of either his wisdom or his farsight. I would beg of him to reconsider this matter and take a decision on principle and accept the principle so that other avenues of the solution of the problem are at once found.

Finally, Sir, I would only like to say that repression is not the way out for the solution of the problem. We read in the newspapers that re-

[Shri Bhupesh Gupta.] are taken even pressive actions against the secular forces like the Communist Party. I strongly protest against such action. That will not solve the problem. As you know, repression has never Solved problems.

I wish to say again, before I sit down, that hon, Members ìn House should consider this matter objectively, realistically and face the issue, rise to the occasion and accept the principle. And we are confident that once this is accepted, the solution of the problem will follow and a great anxiety will be removed and we shall find proper atmosphere in Punjab, an atmosphere of friendship and amity and an atmosphere of unity between the various sections of the community there.

SHRI ROHIT M. DAVE (Guiarat): Mr. Deputy Chairman, I rise to participate in this debate with a full sense of the gravity of the situation and with a desire not to do whereby even inadvertently I might contribute to any worsening of the situation there. I realise. Sir. sentiments are involved in this issue. and that as we are considering what possible solutions could be found out of it, we will have to take into consideration these sentiments, we will have to take into consideration situation as it is likely to develop from time to time and we have also to take into consideration the interests of the people of Punjab and of the country as a whole.

Sir, I fully accept the need of taking practical considerations into view in solving or trying to find a solution of the extremely critical situation. fully accept the view that mere academic principles, however valuable. may not be translated into real politics without fully realising the practical difficulties and the various forces that are in operation and that are likely to be affected as a result the application of these principles in concrete cases.

Having said all these things, Sir, I would also like to say that we have to examine this question of the Punjabi Suba in a very dispassionate manner while not belittling the difficulties that are in the way, at the same time not imagining the difficulties which might never arise.

Sir, I have tried to understand very carefully the Government of India's point of view on this question of Punlabi Suba. I have read carefully the correspondence between the Minister and the representatives ۸f the Akali Dal. I have read carefully the statements issued by the Prime Minister from time to time and I have also read carefully the speech that he made in the Lok Sabhathe other day. From all these various documents one thing clearly emerges that the Prime Minister considers this question Punjabi Suba from a practical point of view, trying to see all the consequences that might follow in case this demand is conceded. His main argument is that Punjab is a linguistically integrated area, that people there speak and know Punjabi excepting in a few areas where Hindi is the predominant language and the real issue is only one of script. Punjabis, even when they meet outside India, speak in Punjabi and are great friends as Punjabis, looking at each other as Punjabis. It is also contended that this area is socially integrated and that the customs, habits, food, etc. of the people of this area are common; it is a socially integrated area. Not only that, he further informs us that there are a large number of families Punjab who are half-Sikh half-Hindu and in every way social integration has taken place. Lastly, he has also informed us that this area is economically integrated and that if splitting up is done, perhaps the economy of this area will suffer. These are, Sir, his main arguments in rejecting the demand of Punjabi Suba.

Sir, the Prime Minister has gone a step further and told us that in case this Punjabi Suba demand is accepted, we would be 'tearing up the finely

woven garment of the social fabric' of the Sikh community and the Hindu community there and, therefore, we should not accept this demand. May I, Sir, humbly suggest that this is taking a rather alarmist view of what is likely to happen in case the demand Punjabi Suba is conceded? I would like to submit, in all humility, that what we are confronted with is not the partition of Punjab or partition of India. What we are confronted with is a demand for the reorganisation of the State on the basis of language. It may be that the a:guments that were applicable for the creation of the State of Andhra or for the bifurcation of the State of Bombay might not be applicable in the case of Punjab but from that, to jump to the conclusion that it would lead to a sort of consequences that followed when India was partitioned is to go to the other extreme. I am reminded of the arguments that were put forward against the inclusion of the City of Bombay in Maharashtra when the State of Bombay was created. At that time we were told that the cosmopolitan culture of Bombay would suffer if the City of Bombay was included in Maharashtra, that the fine industrial civilisation that was growing in the City of Bombay would suffer if Bombay City was included in Maharashtra, that the economy of Maharashtra and Gujarat would suffer if the State of Bombay was bifurcated. I come from the City of Bombay and I speak Gujarati. I have not been able to master the Marathi language so far in spite of the fact that staying in that City for a long time. I am there in the linguistic minority but I have never come across any situation wherein I have found that I am somewhere in a State where I might consider migrating from the City of Bombay or that my economic future in the City or even the political future in that City is un afe, or that either the Gujaratis or the Maharashtrians might consider me to be belonging to another camp. All these arguments were there. They proved to be false. More and more industries are being established al-

most every day by the Gujaratispeaking people in the City of Bombay because they have full confidence that it is merely a question of the reorganisation of the State on linguistic basis and it was not the partitioning of the State of Bombay between Gujaratis and Maharashtrians. It may be that the arguments and the situations might not be fully applicable in the case of Punjab but I do not see any reason why, given goodwill, statesmanship and capacity to handle delicate situations, the happy experience that we had in the City of Bombay should not be repeated in Punjab even after the demand for Punjabi Suba is conceded.

Dr. W. S. BARLINGAY (Maharashtra): Would you bifurcate the City of Bombay itself?

SHRI ROHIT M. DAVE: There no question of bifurcating the City but the whole question was whether the cosmopolitan character of C.ty of Bombay would be affected or not. Here also the question is whether the integrated culture of the Hindus and Sikhs will be affected or will not be affected and my argument is that it is to take alarmist view of the situation to feel that merely because a demand for Punjabi Suba is conceded, all this culture would disintegrate. That is my argument. I would go a step further and would like to remind this House 'hat after there was bifurcation of the State of Bombay, a tremendous enthusiasm is generated both in the State of Maharashtra and Gujarat and with. out any rancour, without any hostility towards each other, they are trying to build up the fortunes of their respective areas. We quarrel sometimes. There is the Koyna Project. The problem is there but we quarrel as members of a family and we know that if the cosmopolitan character or civilisation or culture of Bombay is to be preserved, we will have to live peacefully, amicably and in a friendly manner with each other. That realisation has come and I do not see any reason why the same experience would not be repeated in the case of Punjab [Shri Rohit M Dave.]

Situation

and why it would not be that after the deeply held sentiments of the people of Punjab are fully satisfied, they should not release the same enthusiasm and the same Creative energy for the prosperity and the progress of the region.

Sir, the situation has become critical because of the fact that positions have been assumed by the two sides and at the present moment, it looks as irreconcilable if these positions are but I find some expressions in the speech of the Prime Minister in the other House which give me some hope even at this late hour. The Prime Minister informed the Lok Sabha that he was always ready for compromise. that he was always ready to convert the other to his point of view and was also ready to appreciate the other's point of view without in any sacrificing the principles which he considers basic and the matters which he considers important. He has said that he is prepared—not in matters of principles, not in matters which he considers important but otherwise—to bend. He has gone a step further and said that it was conceivable to split Punjab. He does not even rule out completely the possibility of the splitting up of Punjab. He has only one condition and that is that it can only be done peacefully and by widespread agreement among the people concerned. This is the condition. He is prepared to concede even Punjabi Suba, as far as I can understand by those expressions 'splitting up of Punjab', provided the people concerned agreeable to this suggestion. He has also told us that the difficulties regarding the Regional Committees arose because of the question of the status and privileges of those Regional Committees. From the correspondence it seems that a further element has been introduced regarding the functions to be entrusted to these Committees. These are the three things which consider important and perhaps if properly handled, might lead to some solution of this extremely difficult problem. The Prime Minister has

assured us that he is prepared to bend. The Prime Minister has assured us that he is prepared to concede even the splitting up of Punjab and he has also stated that the question of Regional Council really revolves round the question of the functions, the privileges and the status of the Regional Committees. If these various are examined perhaps, I do not know, even at this late hour when we are fast approaching the zero hour, some solution may be found. I shall only trust and pray that there will enough constructive statesmanship in this country to find a solution which is honourable and acceptable to concerned even at this late hour. Sir. I thank you

in Punjab

DIWAN CHAMAN LALL (Puniab): Sir, I have listened with a great deal of respect, as I always do, to my hon. friend, Shri Dave but I am afraid Mr. Dave has probably not studied the Punjab situation. He certainly has studied the Bombay situation. My hon, friend talked about the linguistic basis for a change, forgetting the fact, as we allege, that today not only 8 districts out of 18 in Punjab but entire area of Punjab is Punjabispeaking. When you demand that 8 districts should be separated 18, you are demanding something which is neither logical nor practical nor borne out by the facts. Do not forget that four and a half million people came away from West Pakistan. They did not vanish into thin air. They settled down and they settled down all over the Punjab, Indian Punjab, all over these eighteen districts, particularly, Sir, in sparsely populated area of what was known as Hariana. When you talk today of a Hindi-speaking area and a Punjabi-speaking area you are talking in terms of 1961, but you are talking in terms of 1947, before this great migration took place. And these four and a half million people are a virile lot of people and they are now probably nine millions in population. Remember that in 1951 the population was about 16 millions and the latest figures show that it has gone up by

in Punjab

another 4½ millions. And those 4½ million people make all the difference to this proposition of a Punjabi Suba. Now, in the Hariana there are today about 7 million people where there were 4 million people. Many of them, even in the olden days, spoke Punjabi, not merely Hindi. 1 went to Amritsar yesterday, and may I say this—and I am sure the House will agree with me when I say itthat we all wish the Prime Minister every success in the arduous mission that he is undertaking and we pledge ourselves here that we will not permit any untoward thing to happen during his absence abroad. It is very very important . . .

PRIME MINISTER THE (SHRI JAWAHARLAL NEHRU): Why afterwards?

DIWAN CHAMAN LALL: 1 during his absence abroad. Certamy not after his return to, but after his return he will be able to take charge of it himself. I visited Amritsar, as I said, and I pleaded with the Akaii leaders, Master Tara Singh and Sant Fateh Singh. They are old friends of mine, old colleagues of mine. I remember those times when I was given the yellow Saropa for my services to the Akali Takht. We were old friends fighting the British Government. They are colleagues of mine and I was indeed hurt to see the condition in which I saw them. I said to them: Remember this, the whole of the Punjab is really Punjabi-speaking today. How can anyone take a few districts away and say we want these districts separated from the rest of the Punjab in order to create a Punjabi Suba, when the whole area is Punjabi-speaking from that linguistic point of view which Mr. Dave raised? Therefore, it is quite clear that the demand is not a practical demand. It is not a demand that can be conceded without grave injury to the Punjab and to the economy of the Punjab, including the economy of Hariana and the eight districts that Master Tara Singh wants to be sepaare all intimately They rated.

integrated. Do you think that the sparse areas of Rohtak or Hissar or Gurgaon would ever have been habitable, would ever have been prosperous as they become prosperous, but for the water that is supplied from the other area of the Punjab and the electricity that is supplied from that area. from Ganguwal and Kotwal? tainly not. Not only that, we are emotionally integrated and culturally integrated, and even our families are integrated. There is not a big family in the Punjab, no great family in the Punjab which has not inter-married with an important Sikh family in the Punjab. Our language is a very important language. Nobody should decry this language. It is one of the most important languages in India. It has its basic roots in Sanskrit. It has its basic roots in Turkish it has its basic roots in Greek. People have not really studied it from that particular point of view. It is a important language. We all that language today. I said to the great leaders in Amritsar: Would you like to have an enquiry made into the matter of this proposition, namely whether Punjabi is being spoken all over the area or not? They were not willing to have that enquiry. They wanted to put the cart before horse. They wanted division first and possibly an enquiry later. Definition of the boundaries to come after, let the principle be conceded. I remember Mr. Jinnah saying to me in 1944 just after I had come out of the jail "Why does and asking me. Mahatma Gandhi accept the principle of partition? Let him just accept the principle of partition and the rest will be easy." I remember communicating through Dr. Gopichand when he was going to see Mahatma Gandhì Poona this very message, and naturally it was turned down by Mahatma Gandhi. I heard the same voice again at Amritsar. Why not accept the principle, we will discuss the question of boundaries afterwards? I made this suggestion that I would ask the Prime Minister of India to institute a high ranking commission to go into the matter of the use of this language in

[Diwan Chaman Lall.] the Punjab. When I made that suggestion to them, they could have accepted that suggestion; they want a decision a priori, that is a decision first and examination of the problem after.

Then I was confronted with question of discrimination and here I must pay compliments to my colleague who went with me—unfortunately slie is not here now-for she conducted the negotiations in a very able manner. We said, if you want to enquire into this discrimination which allege, against the Sikh community, we will ask the Prime Minister—in fact he has already announced it in the other House-we will ask him, request him, to have a high-power committee to go into the matter discrimination and if any discrimination was found against the Sikh community, we pledged ourselves that we would do everything in our to eliminate that discrimination against the Sikh community. And the answer that we got, Sir, was this, because in reality, there is no such discrimination. If there is any discrimination it is against the Hindu community in the Punjab. I did not want to say it but let me say it. There was no such discrimination. The answer that I got from Master Tara Singh was: only discrimination that I am concerned with is discrimination in refusing me the Punjabi Suba. Now. when a great leader says a thing like that, argument comes to an end. There is no further argument that can be advanced. If he considers denial of the Punjabi Suba as discrimination, there is no further argument with regard to this matter.

Now, I do say, having rejected the suggestion regarding an enquiry into the language, having rejected again another enquiry into the question of discrimination, then what remains? What is the issue that remains? We know that it has been said that the Regional Committees are not function-

ing properly. My colleague who went with me, Shrimati Savitry Devi Nigam. suggested to Sant Fatch Singh with regard to these Regional Committees, we would be prepared to suggest to the Prime Minister that the scope of these Regional Committees might be widened to such an extent as to leave only finance and law and order to be controlled by the Punjab She went so far. Cabinet. rently there was something in that suggestion and Sant Fatch Singh said: This is a matter on which I shall telephone to you at the airport and let you know what we have to say about Sant Fatch Singh telephoned and he was asking: Do I understand it rightly, namely that you have suggested further decentralisation of the these Comadministration through mittees? Remember these Regional Committees already deal with about 18 subjects, including education, including health, including economic development and such other matters importance to the life of the people. While he was saying this. Mohan Singh, son of Tara Master Singh-rather an excitable young man—turned to Sant Fateh Singh and said, 'Don't make any commitment without consulting Master Tara Singh' and the matter rested exactly where it was. I have not the slightest doubt in my mind that the 4 P.M. Government of India and the Prime Minister would be agreeable to any further decentralisation if it is needed, if it is necessary, keeping law and order and overall finance in the hands of the Punjab Cabinet. Sir, these matters cannot be decided by appeals, as Master Tara Singh rightly told me, by emotional appeals made to him. We have to consider these matters, practically, as Mr. Dave said; we have to consider them calmly, as Mr. Bhupesh Gupta for once in his life has considered this matter We have to consider them calmly. You cannot like statesmen, wisely. bifurcate the Punjab any longer; the Punjab will not and cannot be bifurcated any longer. We have seen misery untold in the bifurcation that took place at the time of the formation

of Pakistan. We will not go to that extent any more; we will not face up to an issue like that any more. Come what may, we will not accept a further bifurcation of the Punjab. I suggest, Sir, with that basic principle in sight, everything that could be done to help our Sikh brethren to understand the significance of what is happening in the Punjab, to try and put their doubts at rest, to make their minds calm and peaceful in regard to the happenings in the Punjab, should be done. I am certain that each one of us from the Punjab will be prepared to give his whole attention to this particular aspect of the subject and assure them of our fullest support if there is any injustice done to them.

I do not know. Sir, what actually is happening in the Punjab at the present moment but it is understandable that the authorities should take the necessary precaution to keep law and order lest something untoward should happen and I suggest that if that is being done, it should not be criticised. It is the duty of the Government to preserve law and order. All our planning, all our future, all that we stand for will vanish into thin air if there is no law and order preserved in this country, and the first essential duty of a Government is to preserve law and order in the Punjab. I have no doubt that the time will come when each one of us is firm in his resolve that nothing wrong should done as far as the Punjab is concerned, as the Prime Minister is. If he remains firm, the time will come and come soon when a settlement will be achieved which will be satisfactory to all concerned.

PANDIT HRIDAY NATH KUNZRU (Uttar Pradesh): Mr. Deputy Chairman, the question that we are considering though not important by itself has now acquired a serious aspect. I am not unfamiliar with this question. It is said now, as it was said five or six years ago, that there are two languages in Punjab, Punjabi and Hindi. It was even said to the States Reorganisation Commission that Punjabi was allied to Lehanda and not to Hindi. I do not want to go into philological questions but as the great authority of Greerson was appealed to, I am bound to point out that Greerson has written that though Punjabi at the base is allied to Lehandi, the superstructure is Hindi and that the superstructure has become so important that Punjabi should now be regarded as allied to western The argument that Greerson was of the view that Punjabi was distinct from Hindi was used by those who wanted a Punjabi-speaking Suba but really Greerson said nothing of the kind that they had claimed. He, the other hand, supported the views of those who thought that there was such similarity between Punjabi Hindi that they should be regarded as belonging to one family.

Now, Sir I should like to point out another fact in order to make Members realise what the people in general thought of Punjabi and Hindi before the present agitation In the Punjab created. University. examinations are held, or at were held till a few years ago, Hindi and Punjabi. The States Reorganisation Commission collected information with regard to these examinations and it learnt that during the last five years, five years preceding 1955, in the Hindi and Punjabi examinations of the Punjab University from the Jullundur Division, 62.2 per cent. appeared in the Hindi examinations and 37.8 per cent. in the Punjabi examinations. Now, Sir, this fact is of considerable importance. ing to the Census of 1931, in the six Punjabi-speaking districts of the old

[Pandit Hriday Nath Kunzru.] Punjab, the percentage of Punjabispeaking people was 97.2 and Hindi speaking people only 1.3. In spite of the fact that almost the whole population of the six districts to which I have referred was regarded as Punjabi-speaking, 62.2 per cent of the candidates appeared for the Hindi examination of the Punjab University. Again, Sir, out of about 103,000 candidates who appeared in the Matriculation Examination of the Punjab University during four years preceding the States Reorganisation Commission's enquiry in Punjab and who had the option to answer History and Geography papers either in Hindi or in Punjabi, 73.5 per cent. elected to answer the question papers in Hindi and only 26.5 per cent in Punjabi. As the Commission has rightly observed motives cannot well be attributed to examinees at university examinations who must have exercised their option on the basis of their own literary needs and family traditions. For this reason the conclusion which seems to be indicated cannot be ignored. Hindi will not by any means be unimportant in the Punjabi-speaking zone and Punjabi and Hindi will have to exist and develop side by Now, our hon. friend, Shri Bhupesh Gupta, who really asked for a discussion on the motion before us, was not fair to us in saying only a few words and then leaving it to Shri Z. Ahmad to make the position of the Communist Party clear. Surely, as the mover of the motion he should have placed the views of the Communist Party clearly before us so that we might know what we might have to consider. But Shri Dave has clearly explained his views and has claimed that just as Maharashtra and Gujarat were separated, so can the Punjabispeaking districts and the Hindi-speaking districts be separated facts that I have placed before the House will show that the distinction sought to be made by him between Hindi and Punjabi is unreal in extreme.

There is one other fact that should be borne in mind in connection with

this matter. According to the Sachar-Gyani Kartar Singh formula Funjahi will be the regional language of the Punjabi zone as demarcated in connection with the establishment of regional committees. Now, this is really a concession to Punjabi for in strict logic the population which Hindi as its mother-tongue is so numerous even in the Sikh districts that according to the criterion laid down by the States Reorganisation Commission and accepted by the Government and the Chief Ministers of the States, Punjab will have to be regarded not as a unilingual but as a Now, suppose the Punjabispeaking zone which has already been demarcated is separated from the rest of Punjab, can the Gyani-Sachar formula still apply to it? I do not think that it can. The Hindus, I understand, will be about 39 per cent, of the population in this area; virtually, say, twofifths of the population claiming Hindi as its mother-tongue will live in this This area will therefore have to be bilingual and if Master Tara Singh can accept a bilingual State, what reason has he to ask for the division of the present Punjab which at the worst is a bilingual State. The Prime Minister has said more than once that though there are both Hindi and Punjabi-speaking people in Punjab, Punjabi is the dominant language Punjab. Yes, according to the Sachar formula and taking Punjab as whole there is no doubt that Punjabi will be the dominant language but if the Punjabi-speaking area is separated from Punjab-let me repeat-Hindi will have to be accorded all those rights that Punjabi will get. It is not merely in the matter of education that Punjab will be a bilingual State. regard to administration, the courts and for every other purpose Punjab will have to be a bilingual State. In what respect will such a State more in consonance with the wishes of Master Tara Singh and the self-respect of the Sikh community which he claims to represent than the present Punjab? If this position is not conceded, in the Punjabi-speaking suba there will obviously be trouble between the Hindus and the Sikhs.

again, I ask, is it wise to create a supa in which if the outlook of the dominant party is in the least narrow, serious trouble will be created! And remember this that any trouble that is created in the Punjabi-speaking suba will be reflected in the Hinaspeaking area. Before india was partilloned some people used to say that if only we agreed to partition, there would be no further trouble between the Hindus and the Muslims. But has that contention turned out to be true? Our experience ought warn us in this matter and we should, I think, take strict facts into consideration and not feering or sentiment. If a Punjabi-speaking suba is created and Hindi is not accorded a place of equality with Punjabi, there will be serious trouble not only in the Punjabi-speaking zone but also in the Hindi-speaking area. Ι therefore agree on the basis of facts which cannot be controverted-and not, let me repeat, on the basis of feeling or sentiment-with the Prime Minister that there is no case for the division of the Punjab into two States. Linguistically, culturally, administratively and economically, as he has said, the parts of Punjab belong to an integral whole and they cannot be separated without injury to both of them.

Now, Sir, perhaps I am coming to the end of my time. I just want to say one word more. The situation is a serious one. We know that Master Tara Singh is the most important leader of the Sikh community. know that he is widely respected in Punjab. I have personally great respect for him and like others I greatly concerned that nothing should happen to him which would lead to further trouble in Punjab. But in spite of this desire, I have repeatedly asked myself whether the formation of a Punjabi-speaking suba will avert the danger of further trouble altogether and enable both sections of the people to live together in peace and harmony. I have not been able to answer that question in the affirmative. The more I think about it the more I sincerely feel that the Gov-

ernment or india will be sowing the seeds of unending trouble II it agrees to the division of Punjap into States. To divide Punjap min States would be like dividing U.P. into two States. Indeed it seems to that the division will create greater problems than exist now and I there. fore say in an humility, in spite of my respect for Master Tara Singn and my admiration for the Sikn community which fought in the past for the Hindu religion and which has rendered services of incalculable value to the country, that it would be suicidal for Punjab and ruinous to the country it Punjab were at this juncture divided into two States.

in Punjab

SHRI JASWANT SINGH than): Mr. Deputy Chairman, old saying, uneasy hes the head that wears the crown, cannot be truly applicable than on this occasion. Here two parties, Sikhs on the one hand and Hindus on the other, in Punjab are resorting to fast whatever decision the Prime Minister would take, his action will be criticised by one or the other. It is indeed a grave situation and therefore have great sympathy with the Prime Minister in this hour. We do nope that for the good fortune of the country something satisfactory will come about in the end. This question not a new one. For years this dispute has been going on and it is now reaching the breaking point. The question can well be asked: Why is there a fast by Sikhs on the one hand and Hindus on the other? The answer appears to be quite clear. The Sikhs feel that they have exhausted all the constitutional means to attain their goal of a Punjabi Suba and they also feel that if they take advantge of the lessons of the past and if enough political pressure is put on the Government, they will concede it. In this respect they believe that the breaking point has been reached and, therefore, their leader, Master Tara Singh, has taken to fasting. Why have Ilindus taken to fasting? Because they feel that in the end the Government will

[Shri Jaswant Singh.] surrender to political pressure. Their cause will go by default and, therefore, they also want to make sure that the Government is not subjected to political pressure. Two of their leaders, as against one of the Sikhs, have taken resort to this fast. Have we not seen that this very position, which the Prime Minister is taking now in regard to the Punjab issue, he took in the past and what was the result in the end? The formation of Andhra is a case in point in front of us. Their leader, Shri Sriramulu, undertook a fast upto death and Andhra was formed. That cannot apply the case of Punjab. But in regard to Bombay, what happened? The Prime Minister and the Government took the same attitude as they are taking today in the case of Punjab.

SHRI P. D. HIMATSINGKA (West Bengal): No, no. It was decided long ago.

SHRI JASWANT SINGH: I must say what I feel and I cannot be guided by other people's opinion. There was a case in favour of the formation of unilingual States of Maharashtra and Gujarat. Because of Bombay, because of the fear that it would lose its universal culture, their demand was not conceded. Hundreds of oeople were shot down and killed in the City of Bombay and in Ahmedabad still the Government stood by their original decision. So far so good. But what happened afterwards? Political pressure was brought to bear and they yielded and I should say that they surrendered. The two States of Maharashtra on the one hand Gujarat on the other were formed. This case is in front of both the Sikhs and Hindus. The Sikhs have taken the view that the only way to bring the Government to their point of view is to take this extreme step. The Hindus feel that the only way to keep the Government on the present position is that they should also go on a counter-fast. This is the position at present and it is a very grave position As I stated we have full sympathy for the Prime Minister and I pray that God will give him wisdom and strength to solve this question in the interests of the country.

Now, Sir, I have been reading in the speeches and the statements of the Prime Minister and in the correspondence that has passed between them, that there is a condemnation of this coercive method of fasting, saying that it has no application in a democratic set-up in our country. But here I feel that two standards are being applied. I do not want to go into the past history where Gandhiji resorted to this step against a foreign government. But after independence two cases have happened. One was in the case Andhra to which I have referred. The second was in regard to a colleague of the hon. Prime Minister, Shri Moratji Desai. He also went on a fast. He is one of the topmost Congress leaders. Probably if plays his cards well, he may be next Prime Minister. He may succeed Mr. Nehru. What happened? He also resorted to this step. He also went on a fast for an unlimited period . . .

SHRI J. S. BISHT (Uttar Pradesh): Not against the Government. against the people.

SHRI JASWANT SINGH: My friend said that there should be no againts the Government but it can be against the people. (Interruption) wish that the same advice were given to the Prime Minister to go fast as regards the Punjab as a counter-fast against the Sikhs and Hindus. But that is a separate question. Therefore, this question of fasting would be there whenever the people have a grievance.

Now, coming to the present issue, I agree totally both with Dr. Kunzru and Diwan Chaman Lall that, in the present set-up of the Punjab seeing what has happened as a result of the partition of India and the creation of Pakistan, there is no whatsoever for a further division of the Punjab for the simple reason that

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it has an integrated culture. This is not a case of Sikhs and Hindus. The Sikhs feel that they should have selfdetermination and it is nothing but a question of religion. I will not say that it is communal, but it is a question of religion. In this set-up, in the circumstances of the Punjab, it will be more than suicidal if the Government surrenders to this pressure. It is a very serious question. Undoubtedly Master Tara Singh is the decided leader of the Sikhs. He is the leader of the Sikhs, whether the Sikhs belong to the Congress or they are neutral or they are in the Akali Dal. They are following Master Tara Singh. He is the undisputed leader of the Sikhs and his voice carries weight. The only point I have against the Government is this that the argument that they are applying for not conceding the demand of Master Tara Singh is wrong and their position is stultified. Their argument is that it is a border area and therefore, this cannot be done. Well, there are other border areas also. U.P. is a border area, Bengal is a border area, Assam is a border area and they are unilingual States. Now, in regard to the Punjab it is pure and simple a bilingual State. Hindus are there. They inter-marry. And if the Prime Minister, to save Master Tara Singh, were to concede the principle of a separate Suba, then it will be the thin end of the wedge. Nobody can say where it will end and nobody can say what will happen. Therefore, I submit that the arguments that are being given for not conceding the demand of the Sikhs, in my opinion, are not right.

The question arises whether the Punjab should be divided or it should be kept as a bilingual State. I certain in my mind that it cannot be divided. It has to be bilingual. have to stand firm, whatever may be the result. We hope that in the end good sense will prevail on the contending parties in the interests of the country. But if we surrender ourselves to political pressure, as we have done in the past, it will be a suicidal step

which the country will never forgive and forget, whoever he may be and howsoever big he may be.

SHRI BHUPESH GUPTA: do you stand, except the confusion part of it?

SHRI JASWANT SINGH: I submit that the Punjab has to remain as it is. If it is bifurcated into two portions, I feel that it will not be a viable unit at all. How can the Sikhs in a small area form a good sizeable State? They will have to depend practically wholly on the Centre for subsidy, for assistance or for aid. It will not be a viable unit. Therefore, firstly, on the ground that it will not be a viable unit, and secondly, on the ground that it is an integrated State, it has to remain a bilingual State and I appeal to the Prime Minister to stand by the position that he has been taking, whatsoever and howsoever great the pressure may be on him. I say because this thin end of the wedge will be most dangerous. We have already seen the partition of the country and we cannot take further risks by having further partition.

Lastly, Sir, I would say one word, and it is this. The situation indeed is very serious, it is very grave. Nobody can deny that law and order has to be maintained, whether it is in respect of the followers of Master Tara Singh or in respect of the followers of any other Party or community, and I unfrom derstand my friend, Bhupesh Gupta, that particularly pressure is being put on the Party to which he belongs. That is a question which I am not competent to deal with, but I am certain in my mind with regard to one thing. If trouble has to be avoided in Punjab, if calamity has to be avoided, and if we have to have a safe time, then in that case there is no remedy except to have President's Rule in Punjab. I am certain in my mind that the situation will worsen

SHRI BHUPESH GUPTA: It is the only wisdom.

SHRI JASWANT SINGH: It may be that the position may go out hand, because the Punjab Government under no circumstances can control Already there the situation. murmurs and rumours, and the position may become very serious. something happens to Master Singh or if something happens to the two Hindu leaders who are going on a counter fast, the situation may be worsened. It may be that violence may be resorted to. I do not feel certain in the capacity of the present Punjab Government to deal with the situation. My submission would be that the safest thing for the country that the President's Rule is promulgated Punjab the better, in the interests of Punjab itself, in the interests of the Sikhs, in the interests of the Hindus and in the interests of the country as a whole.

श्री मोहन सिंह (पंजाब) : जनाब डिप्टी चेयरमैन साहब, हमारे प्राइम मिनिस्टर साहब ने पंजाबी सूबा के बारे में एक स्टैंड लिया है श्रौर मैं उसकी पूरी सपोर्ट करता हं। एक वक्त था कि पार्टीशन से पहले पंजाब काफी बड़ा सूबा था । पार्टीशन होने के बाद हिन्दुस्तान में जो पंजाब का हिस्सा भ्राया वह बहुत छोटा रह गया भीर पिछले १० वर्ष में पंजाबियों ने बड़ी मेहनत से इस सुबा को फिर पांव पर खड़ा किया है श्रौर श्रब यह सुबा हिन्दुस्तान के बाकी जो तरक्कीयापता, तरक्की करने वाले, सूबे हैं उनकी अगली कतार में समझा जाता है। यह जो फास्ट ग्रीर काउंटर फास्ट के जरिये इस पहले से ही छोटे पंजाब को श्रीर छोटा बना कर इसको एक पंजाबडी करने का फैसला जो मास्टर तारासिंह जी कर रहे थे उससे प्राइम मिनिस्टर साहब ने एक मजबूत स्टैंड लेकर पंजाब को बचा लिया है श्रीर पंजाब उनका बड़ा मश्कर है। मास्टर जी श्रौर उनकी श्रकाली पार्टी फिरकापरस्ती के जजबात को भड़का कर भ्रपना सियासी

मकसद हल करने के लिये उसको धार्मिक रंगत देकर पंजाब श्रौर सिखों का बहत नुक्सान कर रहे हैं भ्रौर पंजाबी सूबा लेने के लिये जो ढंग उन्होंने ऋिंक्तियार किये हैं वे पंजाब के लिये भ्रौर सिखों के लिये निहायत खतरनाक हैं । वह उतने मसले हल नहीं करते जितने नये प्राबलम्स ग्रौर पैदा कर देते हैं। मैं एक सिख होने के नाते यह हाउस के सामने रखना चाहता हं कि मास्टर जी का स्टैंड सिखों के लिये निहायत खतरनाक है। जब कोई कम्युनिटी जजबात में बह जाती है तो वह रैशनल थिकिंग नहीं कर सकती है श्रीर श्राज जो वह स्टैंड ले रहे हैं चन्द वर्षी के बाद कुल थिकिंग जब की जायेगी तो यह मालुम होगा कि यह एक नाकाबिले माफ़ी गुनह वह कर रहे हैं, खास करके सिखों के साथ ।

यह पंजाबी सूबा का झगड़ा पंजाबी जबान से शुरू होता है। पिछले चन्द वर्षों में पंजाबी जबान ने जितनी तरक्की की है, मेरा ख़्याल है कि हिन्दुस्तान में श्रौर किसी भाषा ने नहीं की है। जितने विद्यार्थी पंजाबी पास कर रहे हैं, सर्विसेज में कितनी पंजाबी हो रही है, पंजाब युनिवर्सिटी बन रही है श्रीर पंजाब गवर्नमेंट ने पंजाबी लैंगएज को डेवलप करने के लिये एक ग्रलग महकमा वनाया है। बहुत कुछ हो रहा है ग्रौर ग्रभी चीन के बार्डर से ले कर लाहौल, स्पीती, कांगड़ा होते हए दिल्ली से गजर कर गड़गांवा तक हर जगह पंजाबी पढ़ाई जा रही है, पंजाबी बोली जा रही है, पंजाबी समझी जा रही है। पता नहीं मास्टर जी भ्रौर उनके साथी इस पंजाबी के पीछे हाथ धो कर क्यों पड़े हए हैं कि इतने लम्बे चौड़े एरिया में--चीन की सरहद से लेकर गृडगांवां तक---जो जबान पढ़ाई जा रही है उसको चन्द जिलों में कैंद करना चाहते हैं। पंडित जी ने पंजाबी जबान को मास्टर तारासिंह जी के हमले से बचाया है श्रौर हिस्टी इसको याद करेगी। हिन्दी रीजन में कई लाख पंजाबी

बसे हुए हैं। उन्होंने पता नहीं मास्टर तारासिंह जी का क्या विगाड़ा है, क्या पाप किया हैं कि उनको पंजाबो पढ़ने का वह मौका नहीं देना चाहते हैं और पंजाबी को कैंद करते हैं अपनी जंजीरों में, चन्द जिलों में हिन्दी रीजन के तमाम हिन्द भाई बड़े शौक से पंजाशी पढ़ रहे हैं। यह हर स्कूत में पढ़ाई जा रही हैं। कोई केयी नई सर्विस में जा नहीं सकता जब तक कि वह पंजाशी में क्वालीफाई न कर ले। लेकिन मास्टर तारासिंह जिस ढंग से यह सूवा बना रहे हैं वह पंजाबी पर निह्नयत खतरनाक हमला है।

ग्रगर पजाबी जबान को छोड दिया जाय ग्रौर दूसरे नक्तेनिगाह से, सिखों के नक्ते-निगाह से देखा जाय तो सिख की एक वेराइल भ्रौर एडवेंचरस कम्यनिटी है। हिन्दुस्तान का कोई हिस्सा नहीं, कोई शहर नहीं, कोई मुवा नहीं जहां कि सिख बसे हुये नहीं हुए ग्रीर जहां बसे हैं बाइज्ज़त तरीके से बसे हए किसी न किनी बिजनेस, व्यापार या किसी न किसी चीज पर उन्होंने कब्जा किया हम्रा है। राजस्थान की कितनी जमीन उन्होंने म्राबाद की है, य० पी० में कितने उनके फ़ार्म चल रहे हैं, कलकत्ते की ट्रांस्पोर्ट पर किस क़दर उनका कब्ज़ा है। हर बड़े बड़े शहर में वे फैले हुए हैं। दिल्ली प्रेक्टिकली पंजाबी सूबा नजर म्राता है। हमें अपना टैलेंट बनाने के लिये ग्रीर जगह मिलनी चाहिये। हमें एक जगह लिमिटेड करके, बंद करके बीछे की तरफ नहीं खींचना चाहिये। मै हिन्दस्तान से बाहर जिस किसी मुल्क में गया हं मुझे कोई मल्क ऐसा नजर नहीं आया जहां कोई इन्सान का बच्चा पहंच जाय तो वहां कोई सिख न हो। सिख जहर उधर पहुंचेगा। ऐसे ऐसे जंज़ीरे मैंने देखे हैं जहां श्रकेला सिख ही नजर ग्राता है, उसको जिधर चाहे उधर बसाया जा सकता है। तो ऐसी एडवेन्चरस कम्यनिटी यह है कि जहां ये जाते हैं भ्रपनी हिम्मत ग्रौर शक्ति के जरिये से जाते हैं ग्रीर उनको कोई पीछे खींच कर बंद नहीं कर सकता। एक वक्त था कि सिख

हिन्दुम्रों की रक्षा के लिये फर्म से बोलते थे कि हम हिन्दुग्रों की तलवार है। फिर समझ में नहीं स्राता कि यह नारा क्यों बलंद किया जाता है कि सिख पंथ खतरे में है, सिख खतरे में हैं। जब से मैं सियासत में आया हं मैं हर तरफ़ देखता ह लेकिन मो । इसी तरफ तोपों, गनों भ्रौर एवरोप्लेन लेकर मिखों पर चढाई करते हए कोई खतरा नजर नहीं श्राया । ना ही मास्टर जी के पास ऐसी कोई तोपे ग्रौर गनें देखी है जिनसे वे बहत सल्ती से अपनी डिफेन्स लाइन बनाये हुए हैं। क़ौम के जजबात भड़काये जा रहे हैं, जजबात के साथ खेला जा रहा है। स्रभी पंजाव के एडमिनिस्ट्रेशन को लें--सिखों ने ग्रीर क्या लेना था ? मेरा तो खयाल है, मास्टर जी को गस्सा इस वात पर है कि सिख चीफ मिनिस्टर क्यों बन गया पंजाब में, उनकी जिन्दगी में दूसरे सिख का नाम क्यों पैदा हो गया और कैरों कैरों लोग क्यों करते हैं। वे तो इसको बर्दाप्त ही नहीं कर सकते । चीफ मिनिस्टर सिख है, उनके साथी सिख हैं ग्रीर सिखों के साथ उनका दर्द है, सिखों के दूश्मन नहीं हैं वे । पंजाब के एड-मिनिस्देशन पर सिख छाये हुए हैं। दिल्ली में हमको उसमें काफ़ी हिस्सा मिला हुन्ना है। कोई जगह नहीं जिधर सिखो को सिख समझ कर नज़रश्रंदाज किया गया हो, सिख समझ कर उनका फ़ायदा ही किया गया है ग्रौर शायद वे सिख न होते तो उतना फ़ायदा न मिलता मैं नहीं समझता हं ग्रगर रोहतक, गडगांव ग्रौर हिसार में एक सिख डी० सी० लगा हम्रा हो या सिख एस० पी० लगा हम्रा हो तो सिखों का वकार उससे बढ़ता है या सिर्फ पांच, चार जिलों के अन्दर सिख कूए के मेंढक की तरह रहें तो उससे बढ़ता है ? लेकिन एक तंगखयाल लीडर श्रपनी कौम को डुबा कर ही दम लेता है। मैं समझता हूं कि स्रभी यह जो दिल्ली शहर है हिन्दुस्तान का नर्व सेन्टर, इसको पंजावियों ने चारों तरफ से घेरा हम्रा है। पंजाब का कलचर दिल्ली में छा रहा है। दिल्ली हमें तो एक किस्म का पंजाब ही नज़र ग्राता है, यहां खाना पंजाबी हो रहा है, गामा पंजाबी हो रहा है,

[श्री मोहन सिंह]

लिबास पंजाबी हो रहा है. पंजाबी भांगडा डान्स हो रहा है। मैं तो देखता हं ग्रमतसर में जो लस्सी का डबल स्टोरीड ग्लास सिखों में पीना शरू हम्रा था वह दिल्ली में म्राज हर कोई पी रहा है। पंजाबियों को खीच कर ले जाना ग्रीर दिल्ली पर भी उसका ग्रसर न पड़े. मैं समझता हं मास्टर जी पंजाब के साथ बडा पाप कर रहे हैं। असल में बात क्या हैं? सेक्यलरिज्म की कम्यनलिज्म के साथ जंग है। नाम उसका कोई हो, एक तरफ फोर्सेज आफ इन्टीग्रेशन कोशिश कर रही हैं, दूसरी तरफ फोर्सेज स्राफ डिसइन्टीग्रेशन काम कर रही है और रूरल एलीमेन्ट की अरबन एलीमेन्ट से टक्कर है। यह चीज पंजाब में चल रही है। मास्टर जी अर्बन एलीमेन्ट को रिप्रेकेन्ट करते है स्रौर वही हिन्दू तबका उनके साथ मिलता है ! मास्टर जी चाहते हैं सिख सिख हो जाय, हिन्दू हिन्दू हो जाय और ये काग्रेस, कम्यनिस्ट, सोर्शालस्ट जो उनकी मदद कर रहे हैं ये भीच से ब्राटामेटिकली एलीमिनेट हो जायें तो काम बड़ी जल्दी हो जायेगा। सो, यह जो मौका है, यह इलैक्शन से एक वर्ष पहले सोजन होता है, कई किस्म के एजीटेशन का। मास्टर जी ने हमेशा इलैक्शन से एक वर्ष पहले कोई न कोई एजीटेशन किया। एजीटेशन के लिये ग्रकाली दल को उन्होंने एक जीना बनाया हम्रा है पावर पर आने का । हमेशा एजीटेशन के बाद कोई न कोई सौदा हम्रा भौर भ्रकाली दल के लीडरान में से कोई पंजाब गवर्नमेंट में तो कोई सेन्डल गवर्नमेंट में श्राया। वह एक पुराना प्रोसेस है जो कि इस दफा भी रिपीट हो रहा है। मैं पंडित जी को मबारकबाद देता ह, उन्होंने वह जो पुराना प्रासेस था, उसको रोक लिया है और अगर किसी ने अभी पावर हासिल करनी है तो उसे जरा सीधी तरह करना पडेगा । जो रास्ता मास्टर जी ने ग्रस्ति-यार किया है भख हडताल का ग्रौर जो उनके दूसरे साथी हैं जो काउन्टर भ्ख हड़ताल कर रहे हैं, उनका रास्ता निहायत ग़लत है । ग्रगर इस रास्ते से यानी फ़ास्ट या काउन्टर फ़ास्ट के

जरिये कोई डिमान्ड करे ग्रौर उसको हमने मान लिया तो फिर यह कांस्टीटयशन बनाने की कोई जरूरत नहीं थी। कल कोई तीन जिले की मांग लेकर बैट जाय ऋौर कहे मैं शहीद होता ह--कोई न कोई स्वामी ले ग्रायगा--नो पिर कितने मुबे हम बनाते जायेंगे ? अगर एक डिमान्ड ग्रापने मान ली तो कई पोलिटिकल पार्टियां ग्रपने इल्लैक्शन मैनिफेस्टो में जिन्न किया करेंगी कि फलां ग्रादमी को, फलाने स्वामी को हमने फलानी मांग पूरी कराने के लिये फास्ट करने को तैयार कर लिया तो इसका कोई अन्त नहीं होगा । मै समझता हं कि डिमान्ड ग्रगर जायज भी हो तो भी यह हथियार इतना खराब है कि जरिये एक जस्ट डिमान्ड भी कभी नहीं माननी चाहिये। अभी गरुद्वारे और मंदिर एक सियासी मकसद हासिल करने के लिये इस्तैमाल हो रहे हैं और पंजाब में ऐसी फ़िज़ां बन गई है कि पंजाब की सियासत का फ़ैसला एसेम्बली में या पार्लियामेन्ट में नहीं बल्कि मन्दिर श्रीर गरुद्वारे में हो रहा है। यह ग़लत वात है। स्रभी इस क़िस्म का इम्प्रेशन दिया जा रहा है कि ये जो पंजाबी सूबे की मांग है यह सिखों की मांग है। यह भी गलत है। सिखों के एक धड़े की मांग है, ग्रकालियों की मांग है। वे इसको गुरुद्वारों से धार्मिक रंग देकर, सिखों की मांग बना कर, बाहर जाहिर कर रहे हैं। अगर पिछले गरुद्वारा इत्रैक्शन को बेस बना लिया जाय, जो मास्टर जी ने पंजाबी सूबे का इश्य बना कर लडा था, तो उसमें मास्टर जी के विरोधियों को ३५ ६ परसेन्ट वोट मिले थे ग्रौर बदिकस्मती से या खुशकिस्मती से दूसरी तरफ उनके खिलाफ लडने का इन्चार्ज मैं था । इलैक्शन से दो महीने पहले मुझे बताया गया कि हमें इलैक्शन लड़ना है। हम पहले से तैयार नहीं थे। किसी ग़ैर श्रकाली के नाम कोई बोट नहीं बनाया हम्रा था ग्रौर जो वोट बनाये हुए थे, मिल मिला कर ग्रकालियों ने दफ्तरों में जा कर उन की लिस्टें ही साफ कर दीं, वे नाम ही उड़ा

दिये । मेरा ख्द ग्रपना नाम, गांव का नाम उसमें नहीं था। मैंने जब लिस्ट भेजी उस वक्त वोटर थे ग्रौर जब वोटिंग का वक्त ग्राया तो गांव का ही नामोनिशान नहीं था. कोई वोटर ही नही था। मास्टर जी के जिनने विरोधी थे वे मेरे गांव के इर्दगिर्द उनकी लिस्टें ही एलीमिनेट थी। तो इस तरह से वोट हासिल किये गये श्रौर बहुतों के वोट नहीं पड़े ।

मास्टर जी जो पंजाबी सूबा चाहते हैं, उनके रीजन में, उस सूबे में जो हिन्दू भाई रहते हैं उनमें से कोई भी उसके हक में नहीं है। पंडित जी ने कई बार ग्रच्छी तरह से इसको क्लीयर किया है कि बम्बई के जो हालात थे वे पंजाब के साथ नहीं मिलते। उधर क्या हालात थे ? वहां जो डिमान्ड थी वह यूनेनीमस थी, थोड़ा सा फर्क था । इधर एक कम्यनिटी समुचे तौर पर पंजाबी सुबा नहीं चाहती ग्रौर दूसरी कम्यनिटी भी काफ़ी हिस्सा नहीं चाहती । लेकिन फिर भी बार-बार वे इस चीज़ को लाते हैं स्रौर फ़िज़ा को गंदला करते हैं। मैं समझता हं, हिन्दू भ्रौर सिख, जैसाकि मुझ से पहले कई दोस्तों ने इधर कहा है, वे स्रापस में इतना घुलमिल गये हैं कि उनको सेपरेट करना मुशकिल है। मेरे ही घर की बात ले लीजिये, मेरी जो फ़ौमिली है उसमें मैंने दो ब्रदर एडाप्ट किये हुए हैं ; एक राजपूत है होशियापुर ज़िले का स्रौर एक गोरखा है नेपाल का। दोनों हिन्दू हैं । मेरी फ़ौमली बड़ी हैप्पीली रह रही है। किसी घर में झगड़ा नहीं है, एक ही घर में हिन्दू ग्रीर सिख ग्रापस में रह रहे हैं। ये सियासी पावर हासिल करने वाले कोई न कोई ढोंग बना कर इस किस्म की चीज हमारे सामने रोज ले स्राते हैं। **ग्र**व सवाल यह रहा कि मास्टर जी इस तरह की लहर क्यों चला देने है ? ग्रगर सिखों को इतना नुकसान है तो वे इस तरह की लहर क्यों चलाते हैं ? मैं समझता हूं कि मास्टर जी का मकसद बड़ा क्लीयर है ।

वह समझते हैं कि पंजाबी सुबे की मांग से मेरी सियासी ताकत बढ़ जायेगी श्रौर में गरुद्वारे में बैठ कर हर एक पर फ़तवा दे कर उस पर हुकुमत कर सकता हूं। हमें यह पता है कि जिस समय गुरुद्वारों का इलैक्शन हम्रा था, उस समय क्या क्या फतवे हमारे बरिखलाफ़ दिये गये थे। यह कहा गया था कि ये पंथ के ग्रहार हैं, ये सिख नहीं है, झठ बोलते हैं श्रौर हिन्दुश्रों के एजेन्ट हैं श्रौर हमें श्रखण्ड पाठ के लिये चंडीगढ से परिमशन लानी पडेगी । यह जो शाप एक्ट जिसके जरिये दुकान ६ बजे खोली जाती है उसका नतीजा गरुद्वारों पर भी पडेगा स्मीर उस की वजह से गुरुद्वारों का कोई नामोनिशान नही रह जायेगा । इस तरह सं गृम्हारे के नाम पर रीलिजस टच देकर हमारे खिलाफ़ बोला गया श्रौर लोगो को भडकाया गया।

in Punjab

म्रब मै बैठने से पहले यह म्रर्ज़ करूंगा कि चीफ़ मिनिस्टर पंजाब, जो बड़े डिफ़ीकल्ट सिचएशन में हैं ग्रीर जो पंजाब में दिलेराना ग्रौर ठंडे मिजाज सं मुकाबला कर रहे हैं, उनकी हमंं हर तरह से सपोर्ट करनी चाहिये और उनके हाथ मजबत करने चाहियें। मास्टर जी के सामने भी मेरी यह ग्रपील है कि ग्रगर वे सचम्च हिन्दू सिख युनिटी चाहते हैं तो वे अपना मरण बत छोड़ दें ग्रौर बजाय एक कम्यनिटी के लीडर बनने के. दोनों के बनने की कोशिश करे।

DR. Z. A. AHMAD (Uttar Pradesh): Mr. Deputy Chairman, I realise the extremely complicated nature the problem that we are discussing today. I also realise the gravity of the situation, and that situation has become all the more serious after the breakdown of the negotiations were going on between the Minister and the Akali leaders. are facing a deadlock today.

Now the question is how can this deadlock be broken. I refuse to believe, Sir, that we have reached a stage when there is no course left to us except a [Dr. Z. A. Ahmad.] showdown between the Government and the Akalis. I do not like that development to take place. I think that it would not be in the interests of the Akalis, nor would it be in the interests of the people of Punjab. I do believe, Sir, that there is still a large fund of goodwill, sanity and wisdom amongst us, among our people in Punjab and outside upon which we can draw and find out a solution and create a new atmosphere in Punjab.

Now, before I suggest what should be one in the matter, and what the understanding of our party is, I would like to make a few observations about the peculiar situations that develop from time to time in Punjab. I agree that the problem of Punjab cannot be equated with the problems that develop in other parts of the country. Punjab they have a peculiar character of their own. I also come from that area and I know that there is a peculiar background to every problem that comes up in Punjab, and that, I say, is communal background. Punjab politics has, for a long time, dominated by communal passions and communal sentiments, and that been the bane of Punjab politics. remember those days, before partition, when every major community in Punjab had its own organisation. or less a communal organisation. remember, even at the time of our revolt against the alien Governmentwell, some friends may disagree with me-even the National Congress Punjab was tending to be communalminded at that time. Then I remember those days when in Punjab there were the so-called nationalist Muslims-the Ahrars. They were nationalists their whole outlook was religious, was bigotry-ridden, and orthodox. Arya Samaj started at a particular level, came at a certain time and gave a progressive outlook but later on, became a communal organisation. Similarly the Akalis—the Babbar Akalis, the Akalis now, and all sorts of Akalis-came. Now this has been the bane of Punjab politics, and that factor gives a peculiar background to every

problem that comes up in Punjab—we must understand this. Therefore I say I realise the extremely complicated character of the problem that we are facing, and I do not also place Punjab on a par with, say, Andhra, or other places, because it is rather an explosive type of State, and an explosive type of population lives there, which is moved by certain considerations which do not exist elsewhere.

Therefore, in tackling this problem we have to be very realistic, we have to be very careful, and we have to take all factors into account. Now. Sir, my next submission is that the urge of the Punjabi-speaking people, or of sections thereof, for a Punjabi-Speaking State is basically and fundamentally not a wrong urge-I speaking in a broad sense. If it was not a wrong urge for the Andhras or Gujaratis or Maharashtrians or other people, it is not a wrong urge for the Punjabis. The principle of linguistic division is a correct principle, because it creates sanctions for the flowering life out of the cultural of people having a sort of common culture and areas. living together in large refuse to accept the position that in Punjab this urge on the part of Punjabi people for come together in a sort of linguistic group does not exist— I do not recognise that position. think that that urge is there, but it is also a fact that that urge has been by communal-minded ments on both sides. Now Ι have not the slightest hesitation in saying that the manner in which the Akalis have been conducting their campaign for a Punjabi Suba-it is called Punjabi Suba-has been wrong, has been disruptive, has been communal-I have not the slightest hesitation saying that. The use of Gurdwaras for this purpose is impermissible. The slogan that the Panth is in danger is a strange slogan. One cannot understand how the Panth is in Then, that there is discrimination against the Sikhs, I cannot understand. Therefore it is very clear that have themselves created a situation in which a very big section of the Punjabi-speaking population in Punjab is pitted against them. They are not convinced that the Akalis are really for a Punjabi Suba but the impression is created that they are fighting for some sort of a Sikh State. Now that is a fact about which I think we are all agreed. The Communist Party had made its position very clear on this point. We submitted, some time ago, a memorandum to the Prime Minister in which we stated as follows:

"It is a very well known fact that we Communists sharply differ from Master Tara Singh and the Akali Dal in their approach to the question of linguistic reorganisation. We have always taken the stand this is a question which has nothing to do with any religion or community, that it concerns all Punjabis. We have been firmly against making religion or community the basis of such demands. Nor do we accept that there is any validity in the charges levelled by Master Tara of discrimination against Sikhs since independence. Our party has openly come out against such charges, but we cannot at the same time subscribe to the idea that the problem can be dealt with by repression."

5 P.M.

Anyway, that position is clear. Αt the same time I also want to state very categorically that there Hindu organisations in Puncertain jab which, in the name of fighting Sikh communalism, are really fanning communalism among the Hindus. That is also a reality which has to be recognised. They become the supporters or defenders, the champions of Hindi. I do not think that there are many people very much interested in Hindi. It is a fanatical, religious Hindu outlook just as on the side there is the fanatical, religious Sikh outlook, which these organisations are trying to foster and come out as the champions of nationalism. I consider that organisations like the Jan Sangh cannot be regarded as champions of nationalism. I, think their very approach is anti-national, communal and disruptive.

Now, having said this I briefly point out what we consider to be the way out. We do think that in a general way the idea of the reorganisation of Punjab on a linguistic basis should be accepted. That principle should be accepted because know that, though today this complication may be there, it will come up in future. The Punjab people may be divided as Hindus and Sikhs at present may be antagonistic to each other today, but as life grows, as flowers out and as Punjabi language and literature comes into its own, the whole idea of the Punjabi people coming together and having a State of their own, just as the Marathis have or the Gujaratis have or other people have, that thing will be there and that tendency will grow. Therefore, I want the Government of India to state that they are not basically or fundamentally against the reorganisation of the State in a manner that in that State there will be the fullest possible opportunity for the Punjabi-speaking people, for their growth, for the flowering out of their cultural life. That principle should be accepted.

But, Sir, that does not mean the Punjabi Suba of the Akali ception has to be accepted. I do not know what that conception is. But I presume that it is a very, very narrow conception and I do not subscribe to that. That also does not mean once we say that we are prepared to accept the principle of linguistic organisation in Punjab, on this suddenly the Akalis will launch their onslaught and say, 'Well, come Start demarcating the area tomorrow'. No. When that reorganisation take place, how that reorganisation will take place, depends on several factors, and one of the most vital factors in that connection is the unity of Punjabi-speaking Hindus the Sikhs. So long as that unity is not there, obviously you cannot inflict a state pattern on a certain Therefore, it becomes essentially

[Dr. Z. A. Ahmad.] problem of educating both the Pun-Hindus jabi Sikhs and the Punjabi that if they do want a State of that pattern, they have to learn to live together they have to learn to be tolerant of each other they have to fight out communal forces in their respective camps, they have to come gether and stand together in order eventually to evolve a State where the Punjabi-speaking people will have full guarantees, where they will not by a hig be obstructed coming out with its own demands, but will have the fullest possible freedom for their social, cultural life like any other group in the country.

Here, Sir I regret to state that the position taken up by our hon Prime Minister is much too categorical. would have liked him not to have stated it so categorically that this question does not arise not today and not for all time to come. Later on, I am told he has said something which does give a scope, which creates hope that the earlier inflexible position is no longer there. But how can we take up that rigid position today particularly when we bear in mind the fact that we had taken up a similar inflexible position earlier in the case of other linguistic state and had to retrace our steps?

श्री तारकेश्वर पांडे (उत्तर प्रदेश) : एक सवाल श्रापसे पुछना चाहता हं. . .

DR. Z. A. AHMAD: Just now I do not want to answer any question, Mr. Deputy Chairman. He can ask me later.

Sir, while the Prime Minister in his statement has given expression to many bitter truths about Punjab, I would have liked him also to state that the Government would not tie itself down to a position permanently and for all time to come, that is to say no linguistic reorganisation of the State on any basis whatsoever. The Communist Party takes the position, let the atmosphere be created let the

Hindus and Sikhs come together let there be unity among the Hindus and Sikhs, let them discuss amongst themselves, let them sit together and we pay the utmost attention to this type of development. That is the position that we should take and that creates the basis for a talk on a bigger issue between the two groups, whether they are on this side or that side That creates the basis for them come together. I do not want the Sikhs to get frustrated. I do not want all Sikhs or a large section of them to feel bitter a situation that may lead to some conflict where some are arrested, some people shot down and then the heritage of bitterness persists. I do not want that to take place.

Then, Sir, other questions have been raised. My esteemed friend, Diwan Chaman Lall, said that the whole area was Punjabi-speaking. That is wrong. I also know that there are large areas in which the Hindi-speaking people are dominant.

DIWAN CHAMAN LALL: Which area?

Dr. Z. A. AHMAD: They are Gurgaon, Hissar. . .

DIWAN CHAMAN LALL: In Gurgaon with a population of 46,000 in the City of Gurgaon 42,000 people speak Punjabi.

DR. Z. A. AHMAD: I am not speaking of the city. In Delhi also a very large population speaks Punjabi. I am talking of the whole district. But the fact that you have given two Regional Committees shows that there are two regions, one in which the majority of the people speak Hindi and the other in which the mojority of the people speak Punjabi. I am not going to restrict this.

So, Sir, later on even if the demarcation has to take place, that demarcation need not be strictly on the basis of Hariana or something else

coming out. But let the demarcation take place bearing in mind all the factors. One of the most vital factors to be borne in mind would be the necessity of Hindus and Sikhs coming together in that State, living together a common life. Therefore, let us not run away with some statistics here and there which are not very correct.

Then, Sir, Dr. Kunzru referred to the question of Punjabi and Hindi and said that the distinction between the two languages was only artificial. I do not accept that argument. I think there is a difference between the two. A Punjabi-speaking person does not understand Hindi easily. A Hindispeaking person does not and cannot easily understand Punjabi. There is a difference between the two, and with the growth and development of Punjabi, with the growth of Hindi in one direction and Punjabi in another direction, that distinction will grow. Anyway, these things are not material. My main contention, Sir. is my submission to you is, that you have to bear in mind the fact that there is a large section of population in Punjab, in however communal-minded a manner they may be moving, yet it is a reality that as life grows, their demand for the grouping of the · Punjabi-speaking people will This demand will grow more more Hindus will come and accept Therefore, that atmosthis demand. phere has to be created. We have to deal with the situation with patience. We have not to resort to repression. The theory that we can take a position for all time has to be ruled out. We say that if the principle of linguistic reorganisation is accepted—and I say it will be accepted- then all that is essential for the implementation of demand is the unity Punjabi-speaking Hindus and Sikhs.

Therefore. the whole approach should be a flexible approach. should not be a rigid approach. also tend sometimes . . .

DR. W. S. BARLINGAY (Maharashtra): Divorce by mutual consent?

in Punjab

DR Z. A. AHMAD: It is not a divorce. It is a union by mutual consent. I do not think it is a divorce. It is a union. There can be no forced separation I do submit that this is a sensible approach. This is a sane approach. This is an approach which is fair to all and this is an approach which is not inconsistent with the principles of democracy. Therefore, secular submission is that this broad approach should be accepted and having taken that approach, we should come forward and make an appeal to all sections of the people. There are Let them be withhunger-strikes. drawn. Let there be some round table conference and let the people come together, sit together, talk over the whole matter and let them arrive at an understanding on this matter.

ज्ञानी जैल सिंह (पंजाब): श्रीमान्, उपसभापति जी, प्राइम मिनिस्टर के स्टेटमेंट के सम्बन्ध में हमारे सामने जो चीज़ें स्राई हैं उन पर कई मेम्बर साहबान ने ग्रपनी राय का इजहार किया। मैं प्राइम मिनिस्टर के स्टेटमेंट के हरफ़ हरफ़ की ताईद करता हं। मैं उनमें से हूं जो शुरू से लेकर पंजाबी सूबे की फार्मेशन के खिलाफ रहे हैं। शिरोमणि श्रकाली दल काफ़ी मुद्दत से पंजाबी सुबे की डिमांड करता चला ग्रा रहा है ग्रौर उनकी डिमांड के पीछे यह आर्गुमेंट रहा है कि सिखों के लिये यह सुबा लाभदायक होगा।

पंजाबी सुबे की हिमायत करने वाले दो किस्म के लोग हैं और पंजाबी सुबे की मलालिफ़त करने वाले भी दो किस्म के लोग हैं। एक तो वे हैं जो कि पंजाबी सूबे की हिमायत इसलिये करते हैं कि वह हिन्दुस्तान के लिंगविस्टिक प्राविसेज के हक में थे ग्रौर वे युनिर्लिगुम्रल प्रान्त चाहते हैं । उनके दिमाग

in Punjab

[ज्ञानी जैल सिंह]

Situation

में तो फिरकापरस्ती का ग्रसर नहीं है, मगर दूसरे वे लोग हैं जो कि यह सोचते हैं कि ग्रगर पंजाबी सुबाबना तो उस एरिया में सिखों की स्राबादी बढ़ जायगी श्रौर उस स्राबादी के बढ़ने से वे अक्सरियत में आ जायेंगे और इसलिये उस फ़िरके को फ़ायदा होगा । इसी तरह मे मुखालिफ़त करने वालों में से एक तो वे लोग हैं जो कि हिन्दुस्तान की युनिटी चाहते हैं भ्रौर पंजाब को एक बहुत बड़ा प्रान्त देखना चाहते हैं ग्रौर नेकनीयती से इसको मजबत बनाना चाहते हैं। मगर, दूसरे वे लोग हैं जो कि मुखालिफ़त इस ढंग से करते है कि ग्रगर यह सूबा बन गया तो उसमें हिन्दू नहीं रह सकेंगे श्रौर उसमें सिख ग़ालिब श्रा जायेगे। तो दोनों में से एक एक हिस्सा ऐसा है जो कि बहुत ग़ालिब ग्राया हुग्रा है ग्रौर यह सही होगा भ्रगर मैं यह कह दूं कि एक तरफ़ भ्रकाली हैं श्रौर दूसरी तरफ श्रार्यसमाजी है जिन्होंने कि किसी जमाने में बहुत ग्रच्छा काम किया था, ग्रार्य समाज ने भी श्रौर ग्रकाली दल ने भी, मगर आज उनकी बदौलत यह बात पैदा हो रही है। मास्टर तारासिह कहते हैं कि वह हिन्दू-सिख युनिटी चाहते हैं ग्रौर लिंगविस्टिक बेसिस पर एक मूबा चाहते हैं ग्रौर ग्रगर वह नही बनेगा तो फिर मेरा सिख पंथ खतरे में है श्रौर नहीं बनेगा तो सिखों पर बेएतबारी का इजहार होगा । दूसरी तरफ़ स्वामी रामेश्बरानन्द कहते हैं कि ग्रगर पंजाबी सूबा बन गया तो वहां हिन्दू नहीं रह सकेंगे श्रौर मै चाहता हूं कि पंजाब की एकता रहे, हिन्दू सिख की युनिटी रहे। इन नेतास्रों की बात मेरी समझ में नही श्राई। वे एक तरफ़ तो सेल्फ़-कांट्रैडिक्टरी बात करते हैं श्रौर दूसरी तरफ़ कहते हैं कि हम हिन्दू सिख यूनिटी चाहते हैं, मगर दोनों की राय ले कर कोई कुछ नही करता । न स्वामी रामेश्वरानन्द के साथ कोई सिख बैठा है ग्रौर न मास्टर तारासिंह के साथ कोई हिन्दू बैठा है। ग्रगर हम यह मान लें कि लिगविस्टिक प्राविस एक मुतासिब बात है तो गैरमुनासिब तरीक़े से उसको पेश करने से,

उसके पीछे यह ग्राग्मेंट देने से कि यह सिखों के लिये जिन्दगी और मौत का सवाल है, एक फ़िरक़ेवाराना रंगत ग्रा जाती है। मैं महसूस करता हं कि म्राज यह ऐसा समय नही जिसमें कि मैं ज्यादा कुछ कहूं क्योंकि इससे ज्यादा इरिटेशन बढ़ती है श्रीर ताल्लुक़ात में कुछ खराबी स्राती है। प्राइम मिनिस्टर ने काफ़ी मृहत से बहुत से खत लिखे, उनके खत ग्राये, मुलाकातें हुई श्रौर हर मुमकिन तरीक़े से कोशिश की कि किसी तरह से मास्टर तारासिंह भुख हड़ताल से टल जायें। मैं समझता हूं कि यह बहुत बड़ी ग्रेटनेस प्राइम मिनिस्टर आफ़ इंडिया की है स्रौर उन्होंने बग़ैर भूख हड़ताल तुड़वाये संत फ़लेहसिंह से बातचीत की ग्रौर बातचीत करने के बाद उनको फिर राय दी कि मास्टर तारासिंह को परस् एड करो कि वह अपनी जिंदगी इस बात के लिये न लगाये। में समझता हूं कि श्राज की पंजाब की हालत में ---जिन तीन ग्रादिमयों ने भूख हड़ताल की है अगर वे कहीं खुद अस्तियार में होते, ऐसा हो तो नहीं सकता मगर मिसाल के तौर पर मैं कहता हूं कि ग्रगर वे ग्रस्तियार में होते--ग्रौर वे फैसला करने वाले होते तो क्या फैसला कर सकते थे सिवाये इसके जो पंडित जी ने किया है। उन्होंने पंजाबी लैंगुएज के लिये ग्रौर रीजनल कमेटी को कुछ ग्रौर ताकत देने के लिये कहा है, ग्रगर रीजनल कमेटियों ने काम नहीं किया है भ्रौर वक्त पर उस पर ग्रमल नहीं हुग्रा है तो उसकी तहकीकात कराने के लिथे उन्होंने भ्रपनी राय का इजहार किया है। इससे ज्यादा ग्रीर कुछ कहा नहीं जा सकता था। मगर, मैं नहीं समझ सका कि मास्टर तारासिंह इस बात पर क्यों ग्रड़े हुए है। मुझे याद है कि जब संत फ़तेहसिंह ने भूख हड़ताल की तो उस वक्त पंडित जी ने रामलीला ग्राउंड में एक तकरीर में उनसे ग्रपील की कि वह भूख हड़ताल तोड़ दें ग्रीर उसी ख्याल से ज्ञानी गुरुमुख सिंह मुसाफ़िर श्रौर उनके साथ में अमृतसर गया और संत फ़तेहसिंह से म्रर्ज किया कि पंडित जी की म्रपील को मानना चाहिये स्रौर इससे स्रौर कोई बड़ी बात नहीं है

[30 AUG. 1961]

कि पंडित जवाहरलाल नेहरू--जो कि संसार के, ग्रमनपसन्द दुनिया के नेता हैं--ग्रापसे रिक्वेस्ट करते हैं। तो संत फ़तेहसिंह जी ने जवाब दिया कि मैने पंडित जी की स्पीच को सुना है, पढ़ा है ग्रौर मैंने पंडित जी का बटाया हुम्रा मुहब्बत का हाथ युट के पकड़ लिया है यानी मैंने मजबूती से पकड़ लिया है, मगर मैं कुछ ग्रौर वजाहत चाहता हूं। इसके बाद दो, तीन स्रादमी भावनगर गये स्रोर पंडित जी से मिले, मास्टर तारासिंह जी को रिहा किया गया. मास्टर तारासिह भावनगर गये ग्रौर वहा से वापस ग्रा गये मगर फिर पंडित जवाहरलाल जी का वह भाषण भावनगर में हुग्रा जिसकी बिना पर मास्टर तारासिंह ने संत फतेहसिंह को तुड़वा दिया। हड़ताल तो मेरी समझ में नहीं श्राता कि उससे भी ज्यादा अच्छा स्टेटमेंट ग्राने के बाद भी मास्टर तारासिंह भूख हड़ताल पर क्यों बैठे हुए हैं। वह यह नहीं सोचते कि सन्त फतेहसिंह जी का एक प्रण था। सन्त फतेहसिंह जी ने एक हलफ लिया था ग्रौर वह हलफ पंडित जी के स्टेटमेंट से पूरा हुम्रा था ग्रौर मास्टर तारासिंह जी ने तो कोई हलफ ही नहीं लिया है मगर फिर भी वह इस जिद पर ग्रडे हए हैं।

मैं इस बात को ग्रच्छी तरह से जानता हं कि ग्रगर कम्युनल नुक्तेनजर से भी देखा जाय तो सिखों के लिये पंजाबी सूबा बनने से नकसान होगा । मगर मेरे दिल में यह श्वहा है कि मास्टर तारासिंह की पार्टी में ऐसे स्रादमी मौजूद हैं जो कि मास्टर तारासिंह जी के मरने का फायदा उठाना चाहते हैं कि इस बुजुर्ग--जिसके पीछे काफी से जियादा तादाद श्रौर ज्यादा से ज्यादा तादाद सिखों की है--के मरने के बाद हम उसकी जगह पर कब्जा करें। हो सकता है कि मेरी यह स्रोपीनियन गलत हो, मगर मैं समझता हं कि इस बात में सच्चाई है। मैं इसलिये कहता ह कि जब हिन्द्स्तान की रियासतों में हम प्रजा मण्डल में काम करते थे ग्रौर ब्रिटिश इण्डिया में

हमारे कांग्रेसी भाई काम करते थे उस वक्त मास्टर तारासिंह से हम मिले ग्रौर मास्टर तारासिंह से बात की कि हम रियासतों में लड़ना चाहते है श्रौर उसमें हमारी मुखालिफत ग्रापकी पार्टी की तरफ़ से होती है, ग्रापको नहीं करनी चाहिये

तो मास्टर तारासिंह जी ने कहा कि मेरे पास एक डेपूटेशन ग्राया है कि रियासत में रहने वाले ५० फी सदी सिख हैं ग्रौर वहां के महाराजा सिख हैं, तुम लोग सिख हो इसलिये तुम उसके खिलाफ क्यों लडते हो ? मैने मास्टर जी से कहा, मास्टर जी, श्रापको एक सिख की मोहब्बत अच्छी लगती है या ५० फी सदी सिखों की मोहब्बत ग्राप चाहते है ? हम जो प्रजा की तौर पर वहा बसते हैं, हम भी सिख हैं ग्रौर हमारा राजा भी सिख है। स्राप राजा सिख के साथ जायेंगे या प्रजा सिख के साथ जायेंगे ? तो मास्टर जी ने कहा, हां में प्रजा के साथ जाऊंगा । मुझे याद है, उस वक्त शिरोमणि अकाली दल के प्रेसीडेट थे बाबु लाबसिंह। वे हमारी रियासत के प्रजा मण्डल की कान्फरेन्स में पहुंचे ग्रौर एक तक सिर में उन्होंने कहा, में श्रापसे कहता हं कि ये जो काली पगड़ी वाले हैं ग्रगर इनमें से कोई स्रकाली के नाम पर प्रजा से धोला करता है तो उसकी काली पगडी उतार दो ग्रौर वह श्रकाली नहीं है। मगर जमाना ग्राता गया, ग्राता गया ग्रीर मास्टर तारासिंह के गिर्द वे लोग जिन लोगों ने देशभक्तों की, जिन लोगों ने म्रंग्रेजों के साथ लड़ने वालों की मुखालिफत की, उन लोगों ने ही रियासत की प्रजा के खिलाफ काम किया। नतीजा यह हम्रा कि वह पार्टी जो यह कहती थी कि प्रजा का साथ देना चाहिये वह राजाग्रों का साथ देती थी। मैं समझ नहीं सका कि इस बात से फायदा क्या होगा । मैं उस रियासत का रहने वाला था जहां ५० फी सदी सिखों की स्राबादी थी। ग्रौर एक छोटी सी रियासत थी। जब हमने मर्जर का नारा लगाया तो हमारे खिलाफ ग्रावाज उठाई गई कि ग्राप इस सिख रियासत

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[झानी जैल सिंह]

को बर्बाद क्यों करते हैं ? उसके बाद फिर क्या हम्राइस पर मैं लम्बी बात कहना नहीं चाहता। जब पेप्सू बना श्रौर पेप्सू में सिखों की श्रक्सरियत थी, तब वहा के गवर्नर पर्मानेन्टल सिख थे। मगर वहां जो हालत थी, हमें वहां जो तरक्की मिलती थी उसमे, जब वह पंजाब केसाथ मर्ज हम्रा, तो कोई रुकावट नही म्राई। मैं समझता हूं सिख जितना स्रागे बढ़े हैं, वडे विशाल हिन्द्स्तान में ग्रागे बढ़े हैं उतना ही उनको फायदा हुग्रा है । ग्रगर वे ग्रागे नहीं आयेगे तो उनको नुकसान होगा । अगर फिरकेवाराना नुक्तेनजर से देखा जाय तो मै म्राज देखता हू कि जिस हरियाने की ६१ लाख़ की भ्राबादी है उसको काट दिया जाय ग्रौर ११ लाख ग्राबादी के कागडा को काट दिया जाय, जैसा कि मास्टर तारासिह जी चाहते हैं, तो उससे कोई फायदा नहीं होगा। मेरी समझ में नहीं श्राता कि उसमें ४५ फी मदी जो हिन्दू होंगे क्या ग्राप उनको निकाल सकेंगे ? हर्गिज नहीं निकाल सकेगे । वहां की मिनिस्ट्री में भी ५० परसेन्ट हिन्दुस्रों को लेना पड़ेगा_। श्रीर जब रीजनल फारमुला बना तो रीजनल फारमुला बनने के बाद हिसाब हम्रा। ग्रौर उस हिमाब से क्या हुग्रा ? चार सिख राज्य सभा में कम हो गये भ्रौर दो सिख लोक सभा में कम हो गये। मैं समझता हूं कि जाट को बनिये के साथ कभी हिसाब नहीं करना चाहिये । जब कभी हिसाब किताब की बात ग्राई तो मिखों को नकसान हग्रा। उनका स्रोहदा कम हम्रा। ऐसी हालत में जब कि लडाई ग्रीर झगडे म्मिकिन हैं, तो पंजाबी सूबे की बात को प्रेस करना मैं गैर मुनासिब ग्रौर बिल्कुल गलत समझता हुं । मैं दरख्वास्त करता हुं कि मास्टर तारासिंह इस बात को समझें कि जितना मा । ग्रौर गौरव मिला है वह मिटने वाला है ग्रगर वे भारत के प्राइम-मिनिस्टर की बात को नहीं सूनेंगे। उनको म्राज मुनना चाहिये कि इससे सिखों की इंग्जित है और मास्टर तारासिंह की इंज्जित

है । वे पंडित जी के जाने के पहिले पहल भ्राज शाम तक इस बात का यकीन दिला दें कि मैने भूख हड़ताल तोड़ दी है ग्रौर फैसला ग्राप के ऊपर छोड़ दिया है। जो पंडित जवाहर-लाल जी करेंगें मैं उसको मंजूर कहंगा। यह रैशनल ग्रगर मास्टर तारासिंह नहीं दिखलायेगे तो मुझे दु:ख है स्रौर खनरा है कि सिख धर्म भ्रौर पंजाब के लिये उसका नतीजा म्रच्छा नहीं निकल सकेगा ।

in Punjab

दूसरी बात, जो वे कहते हैं कि सिखों के साथ बे इंसाफी हुई है, उनके साथ इमतियाज इस्तेमाल होता है, यह बिल्कू ल गलत श्रौर झुठ है । इसके सम्बन्ध में बहुत से भ्रार्गमें्स दिये गये हैं। मगर मैं तो सिर्फ इतना ही कहना चाहता हुं कि ठीक है, हमें पार है अपने प्राइम मिनिस्टर से, मगर ग्राज मझे कोई यकीन दिला दे, कोई सिख यह साबित करदे कि सिखों के साथ बेइन्साफी हुई है तो मैं पहला सिख हंगा कि मैं इस पार्टी को छोड दंगा। मगर मैं यह भरोसे के साथ कहता हूं कि सिखों के साथ इन्साफ ही नहीं हुआ बल्कि हिन्दुस्तान की सरकार, पंडित जवाहरलाल की सरकार उनके साथ रियायत करती है ग्रौर रियायत करने के लिये मैं उनको मुबारकबाद देता हूं चुंकि माइनारिटी के साथ रियायत करना एक निहायत नेकी और भला इन्साफ है।

(Time bell rings.)

दो मिनट ग्रौर। मुझे एक बात यह कहनी है कि सिख धर्म के उसूल के मुताबिक, भूख-हड़ताल करके मरना यह बहुत बुरी बात है। जो लोग भ्ख हड़ताल करते हैं उनके बारे में गुरु ग्रंथ साहब की वाणी में यह लिखा है किन तो वे सुहागिनो के साथ हैं स्रौर न वे विधवा के साथ है। ईश्वर उन लोगों को नहीं मिलता जो ग्रनाज का त्याग करके परमात्मा को पाना चाहते हैं। इसी तरह से गुरु गोविंद सिंह जी महाराज, जिन्होंने सिख धर्म की व्नियाद रखी, जिन्होंने सिखों को यह केश.

दाढी वाली शक्ल दी है --क्यों कि उससे पहले कोई पाबन्दी नहीं थी, नदें गरुग्रों तक ये सब हिन्दू ही समझे जाते थे ग्रीर बाद में थोडा सा शक्ल में फर्क ग्राया, दैसे सब सिख हिन्दू एक हैं-- तो उन्होंने एक हक्म दिया था सिखों को, जो मैं ग्रापकी जानकारी के लिये सुनाना चाहता हं।

> कोई भयो मृडिया, सन्यासी कोई जोगी भयो.

> को त ब्रह्मचारी कोई यति, अनमान बो हिन्दू व तुर्क को उराफजी इमाम शाफी मानस को जात सबै एकः पहचानबो करत। करीम ग्रोही राजक रहीम सोई दूसरो न भेद कोई भूल भरम मानबो एक ही की सेव सबही को गर देव एक, एक ही सरूप, सब: एक रूप मानबो

कोई सिख जो ग्रपने ग्रापको सिख कहता है वह फिरक नहीं हो सकता श्रौर जो फिरक है वह सिख नहीं हो सकता। गुरु गोविद सिह जी ने इन्सानियत का दर्जा सबसे बडा रखा ग्रौर उनके सामने यह निशाना था कि हिन्द्स्तान के रहने वाले लोग जब तक हिन्द्स्तान के कोने कोने को पवित्र नहीं समझेंगे जब तक हिन्दुस्तान मजबूत नहीं हिन्द्स्तान की एकता और हिन्द्स्तान की मजबती के लिये गुरु गोविंद सिंह जी ने ग्रपने चारों बेटों को कूर्बान किया, ग्रपनी माता को कूर्बान किया था श्रौर खद भी कूर्बान हुये थे। ग्रगर ग्राज हम हिन्द्स्तान से ताल्लुकात कुछ कम कर देते हैं श्रीर एक ही जगह पर रह कर भ्रयने भ्रापको मजबूत भ्रौर वित्र भूमि में रहने वाले समझने लग जाते हैं तो यह हिन्द्स्तान के साथ ही नहीं बल्कि श्रपने साथ भी बेइन्साफी होगी । गुरु गोविद जी का जन्म बिहार पटने में हुआ, ग्रौर उनका देहान्त दक्षिण हिन्दुस्तान नदेड़

में हम्रा। सो कैसे यह हो सकता है कि सारा हिन्द्स्तान हमारा देश नही है।

> हिन्दोस्तान 'यारा है बहुत सान्, साडे वड़ेयां दी कत्लगाह एथे दसवें गुरु जी ने चारे लाल व रे, दित्ता सीस नावें बादशाह एथे साडा मक्का मदीना ते हज्ज काबा, साडा भ्ररब एथे करवला एथे।

हिन्द्स्तान के भ्रन्दर जितनी जगहें हैं वे सारी जगहें सिखों के लिये पवित्र हैं। इसलिये मैं ज्यादा कुछ न कहते हुये मास्टर तारासिंह से यह दर्श्वास्त करूंगा कि वे हमारी स्रावाज को सूनें। ग्रौर ग्रामरन व्रत को छोड़ दें क्योंकि आप जैसी महान हस्ती का जिन्दा रहना देश क़े हित में है।

SHRI P. N. SAPRU (Uttar Pradesh): Mr. Deputy Chairman, Dr. Ahmad was developing here a thesis which marked by a lot of plausibility. basically I think that the thesis that he developed was a wrong one. If he will carefully go through the Statement which was read out by the Home Minister, on behalf of the Minister, in this House, he will find that what Master Tara Singh is claiming is a communal State and Sant Fateh Singh is claiming is a communal State. There is, therefore, no getting away from that fact. The Punjabi Suba is already there and Punjab is one linguistic, social and unit. There is no unilingual State in India as such. For example, there is U.P. The hill districts of Uttar Pradesh speak a language which is understood by the people of eastern U.P. or for that matter, even parts of western U.P. Therefore it would wrong for us to accept linguism at the only criterion for the formation of a State. We have not so far accepted linguism as the basis for the formation of a State.

[Shri P. N. Sapru.]

Sir, reference was made to the formation of the Andhra Pradesh State. Well, the decision to form the Andhra Pradesh State had been taken before the death of Potti Sriramulu but it could not be implemented because there were differences between Tamils and the Andhra Pradesh people regarding the future of Madras. far as Bombay is concerned, Maharashtra and Gujarat were able to get separate States because the people of those States agreed to the separation. It was the will of the people that they should separate and that prevailed with us ultimately.

Now, I would like, with all the earnestness at my command, to make an appeal to Master Tara Singh, He is a distinguished Indian and has dered eminent service to his community in many fields of social work. would like him to consider whether it is right for a religious leader of his stature to undertake a fast within the precincts of a sacred place, the Golden Temple. I should have thought that the Golden Temple was the last place where a fast would be undertaken Sir, I look upon fasting as an illegitimate political method of warfare democracy. We cannot recognise right to have demands acceded to by political fasting. The solution of the Punjab tangle is not so easy as Dr. Ahmad thinks. It is not only Master Tara Singh who has undertaken a fast; there are two other Swamis who have undertaken a fast. If you yield the demands of Master Tara Singh, you may be able to save his life but you will not be able to save their lives at all. Therefore, I say that we should not look at this question from point of view. There should calm atmosphere in which the question can be considered. The Minister has gone to the farthest limit that he as constitutional head of the Government could in giving assurances of a satisfactory character to Master Tara Singh.

He has referred to the regional formula. I have got the regional formula

before me. Many important matters have been entrusted to the Regional Committees and it has also been laid down as a directive that normally the decision of the Regional Committees shall be accepted by the Legislature. But if they are not accepted, then the Governor comes in. Regional mittees are committees of the Legislature; they cannot be given the status of sub-legislatures. They will functioning largely as the Committee for Scottish Affairs in the British Parliament functions. May I also say that the Prime Minister has not ruled out the possibility of adding to the list of functions entrusted to these Regional Committees? There was some delay in the formation of these Committees. There was some delay in implementing the educational programme regarlanguage. That was ding Punjabi because of paucity of teachers. Teachers had to be trained for that purpose. I would also like to point out almost everything that could humanly be done is being done for the promotion of the Punjabi language. jabi is one of the major languages of our country. It is one of our regional languages. I think it has the tenth place; of course, it is not an order of merit but I think it is the tenth language mentioned in the Eighth Schedule. Punjabi has a vast literature and it is a growing literature. Now, Government is proposing to establish a Punjabi University. Punjabi is dominant language of Punjab. There are some Hindi-speaking parts in the Punjab but of course they are at the district level. Though Hindi is there, Punjabi is the dominant language so far as Punjab is concerned. Do Master Tara Singh and Sardar Gurnam Singh seriously think that they will be furthering the cause of Punjabi by limiting it to the confines of a few districts in the Punjab?

(Time bell rings.)

Sir, I was going to develop one or two points but I would like to say this. The best thing, the most right thing, for Master Tara Singh to do is to give up his fast. He will rise in the estimation of the people of this country; he will rise in stature if he gives up his fast. He will be true to the ideals of his great religion of which is one of the leaders gives up this fast. This is wrong this is not approach; democratic method. The method persuasion is the right method and we have not ruled out anywhere that method of persuasion. I would also like to make a similar appeal to the two swamis who have undertaken counterfasts Fast and counterfast do not settle controversies. You cannot make the heart of your opponent change if your opponent thinks that his case is righteous and your case is not righteous. This is not the method by which political controversies can be settled in a democratic State.

Sir, as my time is up, I have nothing further to say except to emphasize once again the seriousness situation which has been created in Punjab and to say that one of the impossible demands which Master Tara Singh has laid down is that Mr. Kairon should be removed office as Chief Minister of Punjab. Now, the Prime Minister is a very powerfull man and we have got very great regard for him but he is in no sense a dictator in this country and it would be constitutionally improper for him to remove the Chief Minister who enjoys, rightly or wrongly, the confidence of his Legislature and of his party.

THE PRIME MINISTER AND MIN-**EXTERNAL AFFAIRS** ISTER of (SHRI JAWAHARLAL NEHRU): Mr. Deputy Chairman, during the last few days I have been engaged in listening and speaking on this subject in Parliament. During the last few weeks I have been engaged in discussing this matter at very considerable length with various people. During the last few months I have been dealing with this matter in my correspondence, interviews, meetings etc. One might say that for the last year, apart from

the previous period, I have been enveloped and tied up by this developing situation in Punjab and because of all this I feel it is a little difficult for me to say anything fresh or new about it.

And I would not like to weary this House by repeating what has been sometimes so well said others. Yesterday in the other House we discussed this matter for four or five hours. Here for the last hours many hon. Members spoken. Even the two Members I believe, if I am right, who gave some kind of a back-handed support to the demand for a Punjabi Suba qualified that support so much that it was doubtful whether they were supporting it or not. That, I take it, is an advance in the right direction from yesterday's. The Member, Shri Jaswant Singh, finished by saying that he hoped that God would give me wisdom. I am always hoping that that might happen not only to me, but to hon. Members opposite too, because I say that one may differ and one does differ many matters, but in this particular matter. which we discussing are today, I do submit that there can be only one opinion to any intelligent approach to the problem. There is no room for a second opinion. Variations of that may be. And I am led to think, why is it that people who are intelligent can say things which have no basis in intelligence or logic. Why is it so. I found in the other House that some hon. Members who took up that line broadly took it up on the basis entirely of some principle they believed in, the linguistic principle or what happened in Ahdhra or what happened in Gujarat. knew nothing and said nothing about the Punjab because they knew nothing about it. And yet here in this vital have serious which may matter, consequences, they took up a which I thought was a wrong line leading to dangerous consequences. Now, it is a very odd thing that the persons, normally speaking, $onl_{\mathbf{v}}$

[Shri Jawaharlal Nehru.]

generally speaking who have given some slight, modified support to this business of a linguistic Punjabi Suba who hail from the are gentlemen farthest corners of India who and nothing about Punjab. Now. I must make an exception in the case because I have no of Dr. Ahmad, doubt that he knows something about Punjab. If he is not a Punjabi, he comes from near Punjab. But the others have no conception, the faintest conception. Except that Punjab is a State in India I doubt if they know anything more about it. From the manner of their speaking it had something to do with the principles they believed in like the principle of linguistic provinces, but nothing else. Now, Sir, I say so with extreme deference and humility but wondering why in the past especially these various attitudes have been taken up and some parties, notable parties of this country, have held out their hand to this proposal for a Punjabi Suba. I wondered if this was not at least partly due to the shadow of the coming elections and perhaps not much to do with the facts or logic of the situation. In fact, it is a matter considered how far all this development in the Puniab is itself not conditioned by the coming elections.

I think my friend and colleague, Shri Mohan Singh, referred to this matter. It is an odd thing that always this kind of thing happens a year or so before election starts. Last time it happened. This time it has happend. There is a curious connection, correlation, between the two. I am merely referring to this. This is no argument, I admit, but it is a matter for consideration to see this connection between the coming of elections and the raising of such slogans and such proposals. I have the most vivid recollection of five years ago, when we dealt with similar problems. Again, long discussions, long arguments, long interviews and talks took place which resulted in certain agreements. And we were very happy.

Even though, speaking for myself, did not entirely approve of agreements, but it is better to agree even to something which is not one hundred per cent. right than not to agree. That was my approach. So, I was happy and I was happier still when it was declared openly and repeatedly by Master Tara Singh, other noted leaders of the Akalis, that all his demands had been satisfied. These were his words. He had nothing more to demand of the Government. I am not quite sure, but I think he said that about the Punjabi Suba also. Anyhow he said that, Further, as a condition of that agreement or rather as a part of that agreement, it was said that the Akali Dal henceforth become a social organisation, social or religious, not a political one. In fact, the Akali Dal held a meeting and in order to give effect to this part of the agreement changed its constitution somewhat and out some words from somewhere. All this happened five years ago. comes back to me now. And yet within two or three months of that those agreements were rejected by Master Tara Singh. I do not exactly remember for what reasons, because reasons even then appeared to me rather extraordinary and trivial. But they were rejected I think, with the result that the Akali party itself to some extent was split up. Some people said that they must hold to those agreements. Others followed Master Tara Singh's lead. All this may not be relevant today. But it has a background which we might remember. because this time again, my hon. friend, Diwan Chaman Lall, comes and tells me, after seeing Master Tara Singh, that if the Punjabi Suba accepted, the principle, the Akali Dal will give up politics. This is exactly the thing that was said five years ago, in fact not said but agreed to and acted upon by changing the constitution of the Akali Dal. And yet the Akali Dal has functioned since then in a fairly active and even it might be said aggressively political And now the same thing comes back again.

Now, Sir, what are the principal matters before us? First, I would say and I believe that in saying that I will have the agreement of everyone present here, as we had in the other House yesterday, that this method of using hunger-strike and the threat of committing suicide by a hunger-strike as a political weapon is a tad thing, is a dangerous thing. It is socially a harmful thing, and must be ruled out completely. And it does not matter-people may remind me-that Gandhiji started this. I can argue that question. It is not for me to argue about what Gandhiji did or did not do. ventured not to agree to his hunger striking even when he did, but anyhow he did it for particular poses, usually for his own people. However, it is neither here nor there. It was in a moment of struggle against the British and many things happened.

Then, an hon, Member referred to a fast indulged in by the present Finance Minister, Mr. Morarji Desai. Again, I am not here to defend him for his fasting, but it was an entirely different thing. Because violence going on in Ahmedabad City he said that he would fast indefinitely till violence stopped. That was a reaction of his. You and I may not have reacted in that way, But I can very well understand the reaction, the pain and the torment of the person who saw that thing happening in Ahmedabad and he said, 'well, I shall fast till this violence stops'. There is nothing comparable about it. But it has become a habit even in minor complaints as some strike or some trouble that somebody fasts. I think we make it perfectly clear that this is highly objectionable and the fact of a hunger strike should lead to that demand not being given in would even go that far, that people should feel that it is an argument against that demand which is put forward through hunger strike. If they feel that way, then they will desist. But in this particular matter conditions are much more serious of course,

because Master Tara Singh is a popular leader, and, whether it is right or wrong, a hunger strike obviously produces emotional reactions, emotional reactions may lead to very bad results because as it is we are discussing this subject today not quietly and dispassionately as we might have done but under the heavy pressure of this hunger strike and the possible consequences of it either this way or that way. It is not the right pressure to exercise in discussing this. I have no doubt that there are many people who may disapprove completely on logical and reasonable grounds of the demand for a Punjabi Suba, but under this pressure may feel, 'Well, one should give in to it, otherwise there will be trouble'. That is how our thinking is affected. That is how even possibly a decision of Parliament may be somewhat affected. Therefore, the first thing I submit is that we should make it perfectly clear that we reject and condemn the method of hungerstriking for political purposes and gain such demands.

Now the other point I would like to repeat and which has been of course stressed by other hon. Members that even though the words 'Punjabi Suba' are used, even though this called a linguistic demand, it has practically nothing to do with a real linguistic demand. I think that is fairly clear. That came out clearly of course during my long talks with the eminent persons who met me, it was said quite clearly, as clearly as anything can be, and Master Tara Singh said that 'my demand is not a linguistic demand; it is a demand for the protection of the Panth, but in order to protect the Panth that linguistic demand will help'. That is, the main purpose becomes something different; to protect the Panth. Now the point is he is perfectly entitled and every Sikh is entitled to protect the Panth. He perfectly right. I do not personally know what he wishes to protect the Panth from, what dangers they what attacks they are, it is a different matter. But to come up with this linguistic garb confuses the issue. It has

[Shri Jawaharlal Nehru.] confused the mind of hon. Members, and Mr. Dave who talks highly of the linguistic principle. It has nothing to do with it, this linguistic principle in this matter. Mr. Dave comes from Bombay, he is perhaps full of memories of the linguistic controversies of the old Bombay State. So, it has really no relation to the linguistic principle, this thing.

Situation

Dr. Kunzru, Diwan Chaman Lall and others have pointed out the nature of the language question in the Punjab. Apart from the fact that Hindi and Punjabi overlap so much, overlap both in their content, overlap much more by the fact that people know both and can get on with both, apart from that, the question as it has arisen now has certainly, I agree with Dr. Ahmad, become a little vicious because of the communal approach this problem both on the side of the Akalis and the Hindus, there is no doubt about it in my mind. And it is an odd thought that I think that the Hindus in the Punjab have probably done more injury to the Hindi language-I woud not say the Hindus as such, I am sorry I do not wish to include all the Hindus, but I mean those who have stood up for Hindi in the Punjab have probably done harm to the Hindi language there than the opponents of Hindi. In the same way the Akalis, I think, have done or tried to do-they have not succeeded, they have tried to do-more harm to Punjabi than those who actually opposed Punjabi, some narrow-minded people. Some of the Hindi people went about telling many people whose language is Punjabi, 'Don't say your language is Punjabi. Say it is Hindi in the Census'. And so all the large numbers of the people whose mother tongue was Punjabi wrote which was neither truthful nor in any sense reasonable. Many of them have gone back to Punjabi now. They are going back feeling that they rather fools of themselves at that time. As for the Akalis, in order to protect Punjabi they take steps and encourage steps and put forward proposals which can be demonstrated to be injurious to the growth of Punjabi. In the formation of these Regional Committees, one for Punjabi region and one for Hindi region, there is a part adjoining the Punjabi region, the hill part Kangra etc. Kangra any linguistic point of view is a Punjabi region. It is a slightly different dialect of Punjabi far nearer to Punjabi than Hindi, and it should have gone to the Punjabi region, and it was not taken by the leaders of the Akali Party; they did not want it there because they felt that the Kangra people coming in, even though they talk Punjabi, would add to the weight of the non-Akali element or non-Sikh element there. So, the whole proach has been in that way-how to isolate an area where, as has been said, not the Sikhs perhaps even but the Akalis can control, can have It comes to that. Therefore, power. let us be clear that this is not a linguistic issue. I do not think it should be or can be a linguistic issue for the reasons advanced by Dr. Kunzru or other hon. Members.

May I remind the House that Dr. Kunzru and others and all of us who are speaking today speak under the stress of a certain problem which overhanging us, and that sometimes influences our judgment. But if you go back to the Report of the States Reorganisation Commission, at that time this matter was raised before that Commission and that Commission did not have to face these agitations and pressures and they wrote something about it, argued about it and analysed the position calmly and dispassionately. So it is worth reading what they wrote about it then. It is interesting not because what wrote must be accepted in any sense but because it is a reasoned argument by some able persons who studied the subject at a time when there were no pressures. Therefore it is reading, that chapter on this demand.

So, I venture to submit, Sir, that this demand—the last few years' experience, even expressions, etc. have shown that—has nothing to do with a real linguistic province. Of course, there is the other aspect of it. is the close inter-twining of Punjabi and Hindi in the Punjab-the close inter-wining not only of the language, but of the whole mode οf living, habits, food, dress and one hundred and one things that go towards the making up of an integrated community. The Punjabis are integrated I say, and they are more integrated than almost any other people in any other State-the Hindus and the Sikhs broadly. I would have gone further and I would have added the Muslims too, but not to that extent. But the Hindus and the Sikhs are so integrated that inter-marriage which is biggest sign of integration is quite common between the two and it is not an unusual phenomenon. So, anything that comes in the way of that integration is bad, any separate thing is It is not, therefore, merely a question of language. Where does the question of language come in? Is the language suffering in any way or is it suppressed in an sense? I have not yet been told how. The fact is that it has progressed tremendously. there has to be some kind of complaint which has to be met; objection which has to be removed. Nothing of that type is happening. But this whole movement, this language movement, has led to various tendencies and forces coming into play, communal forces—basically communal—and separatist. And both parties, certain Sikhs-chiefly the Akali Party-and certain Hindus have played up to this. They act and react with extreme rapidity whenever this kind of thing happens. And this is a dangerous thing, and a very dangerous thing for the Punjab. Now, I feeland I believe that most hon. Members feel—that this particular proposal for Punjabi Suba—language apart. everything apart-adds to that separa-

tism, adds to that tension, adds that straining at the least kind οf thing, tearing up something that you have got. It is dangerous, it is bad, utterly bad for the Punjab, for Hindus and the Sikhs and for India. We have been talking particularly in the last few months about national integration, and almost everybody has approved of it and said, 'Yes, something has gone wrong. Let us pull it back.' We have talked about communalism, we have talked about many things—about linguism and casteism-and so many other things under this broad cover of national integration. Now, when we talk about this, we see before our eyes and in front of our nose that this thing is happening in the Punjab which is the reverse of national integration, which is a going apart. You can see it. It is not necessary for me to produce evidence of it. One may say that this is not the intention of those who put forward this proposal. Well, it is not for me to challenge any such statement. It may not be the motive, it may not be the intention, whatever the intention may be, though I rather doubt that that intention is not coloured by the communal approach. But the effect is obvious, whatever the intention may be, just as the effect of certain organisations trying to promote Hindi is obvious—the effect of their agitation and their approach of narrow-mindedness and communalism produce narrow-mindedness and communalism on the other side, among the Akalis and the Sikhs. This kind of thing happens. But here today one can see exactly the effect of There is no doubt about it. It may be symbolised in a hunger-strike in Amritsar, in a hunger-strike in Delhi or elsewhere. But even apart from this, the effect is obvious that this is having a disruptive effect on masses of people, and we have arrived at a stage when there can be no doubt that if effect is given to this proposal of a Punjabi Suba, it will be resisted. I am not saying that there will be a civil war and all that, but it will be resisted, and it will be very difficult to give effect to it when this kind of resist-

[Shri Jawaharlal Nehru.] ance is offered not by outsiders, but by the people there. That very thing, what you call the Punjabi Suba, will be resisted by the people in the Suba, because the whole approach is not the approach of "Let us all work together because we are Punjabi-speaking people". That is not the approach at all. It has become, unfortunately, a communal approach and a communal reaction.

Now, in that area which is supposed to be the Punjabi Suba, large numbers of people-I do not know the exact percentage, 45 per cent. thereabouts-reject this demand for a Punjabi Suba not because of the language, but because it has become covered with this communal idea. How a thing like this is going to function satisfactorily when 45 per cent. the population aggressively reject - it and try not to help it, is rather difficult to consider.

Take the other side. $\mathbf{A}_{\mathbf{S}}$ Diwan Chaman Lall pointed out, a host people, quite a considerable number of Punjabi-speaking people, come to the so-called Hindi regions. Hariana, etc. They are learning Hindi, they have learnt Hındi doubt. But, nevertheless, Punjabi their basic language, and should remain so. Now, you are going to cut them off from that. Today all over the Punjab, everyone, I believe-I do not know if this is the practice-is supposed to learn both Punjabi In the Punjabi region, Punjabi is language number one Hindi is language number two. In the Hindi region, Hindi is language number one and Punjabi language number two. In the services, it is laid down that they have to learn both and pass tests in both. They have every right to sit in them.

Now, there will be-there is doubt about it-a reaction to the creation of the Punjabi Suba, not a legitimate or reasonable reaction, but the reaction will be, 'Oh! let us remove Punjabi from our curricula.'-in the other areas, I mean. It is quite wrong, but they will say, 'Well, the Punjabi is for the Punjabi region. Why should we teach Punjabi?' Immediately you cause a loss to Punjabi, immediately you create barriers. There Punjabi will go ahead presumably; here Punjabi will not be nourished with that care, although it will remain. course. And the differences between the people of that area and this area will become greater and greater. Barriers will be created. psychological, linguistic and the rest. And this unity of the Punjab-cultural and linguistic -would be broken up and would do grave damage to all the people there. As an example, it will be bad for India, but the actual, direct damage will be in the Punjab itself. The Punjab came into existence as a province under the British a trifle over one hundred years ago. It continued as such till independence, till partition which was naturally a grave shock. But it survived it remarkably because of their energy and capacity for work. Now I do not wish to compare that partition and reorganisation of States. quite I admit they are different. Nevertheless, there are two things about it which we must bear in mind. Firstly, there is some memory of that partition, painful memory. You cannot get rid of it-it is different-but that memory will pursue you in this. Secondly, even though it is quite different, it will have certain wrong tendencies; separatist tendencies will be encouraged; communal tendencies will be encouraged. And, in fact, any idea that you are creating a linguistic or other problem will be completely wrong, because that problem will come up before you in a much more acute and continuing form in both those areas in the Punjab. That is what is bound to happen. think, Dr. Kunzru pointed out, if you have, let us say, the Punjabi Suba, and 45 per cent. of the people do not agree to the language provisions that may be adopted there, they will under our Constitution their rights for their language-protection

minority language—and they will do so; even wrongly; even where their language is Punjabi, they will do so just to show their resentment, that something is being done against them. You see how separatism comes in step by step and creates these barriers. The result is that one of the most integrated communities of India, that is the Punjabi community, will be split up, broken up, with bitterness growing between them.

Situation

I think that is a very serious matter. much more serious than any reorganisation of States, this kind of happening, and it is this that has been troubling me. I honestly feel, as said in the Lok Sabha yesterday, that the Punjab-this may be said of the whole of India, but more particularly of the Punjab-it almost seemed to me as a kind of tapestry, woven tapestry, with the warp and the woof, these different faiths coming together. You may pull out one side of it, the whole thing breaks up—it does not up; anyhow it suffers irreparable damage, and something that grown through hundreds of years. through ages almost, you break up; it is a very serious matter. It is not a light matter, to please somebody or even for fear of certain consequences you break up and tear up something which has grown through these hundreds of years, and certainly I am not prepared to do it, and I think it would be wrong for anyone to try to do it.

Therefore I want this question to be considered by this House in its entirety—not the question of applying some linguistic principle which, as a matter of fact, does not apply to the Punjab at all. I repeat it, that Punjab is a more linguistically-unified area than almost any area in India; it is more of a socially unified area, and in regard to practices, song, dance and whatever you like—these are important things in the life of a people. It is more of a unified area than you will find, I think, almost anywhere in India. Partly all this is due to the fact that the Punjab has been less caste-ridden than other

States in India, because I had thought, with all this business of communalism and all these approaches, that behind them has been a social backwardness of our people. Whether it is Hindu communalism. Sikh communalism Muslim, it is social backwardness that has brought about these things, and they will never go completely socially we are a little more advanced, and freer. The Punjab, for a variety of reasons which I need not go into. has been socially more advanced than many other States of India. The caste system has not strangled it. have been freer-their women have been freer, the women living there. with the result that they have built up this tapestry of their joint lives there, and to pull it back would really be a tragedy, and should not even be given thought to.

in Punjab

I think it was Dr. Ahmad, in a speech showing remarkable ability not to commit himself either way, who finally ended up by saying that we should not be too categorical about this, and although he did say, I think, we should accept the principle Punjabi Suba, but wait for times. Well, I should like him to consider what the acceptance of the principle would lead to. First of all, one accepts a principle with the idea of giving effect to it. He accepts a principle and waits for better times when the acceptance of the principle lead to worse times straightway, and continuing worse times, and when the principle itself is a fundamentally bad principle—I am not saying for everywhere, I am talking about the Punjab, as Punjab is constitutedhow can we accept it?

There was something in what—I forget, I think it was Mr. Mohan Singh—he said about city versus village, about rural areas and city areas in the Punjab, and I think you will find perhaps a little more understanding of Punjab problems if you keep this in mind, the city and the rural areas. In the rural areas in the Punjab there is a peasantry, generally it is a [Shri Jawaharlal Nehru.]

prosperous peasantry, and therefore it cannot easily be sat upon, and what has happened in the Punjab in recent years is-looking at it Governmentally, and elections and all that—that the rural areas are coming more to the front; the rural areas or their representatives have more power in their elected Assemblies, and the like. today, and the city-folk do not like it. Whether the city-folk are Hindu Sikh, they do not like it, simply because the peasantry and others gradually are coming to represent the power of the State, more than previlike-although I should may not be perhaps a very good instance, still I should like-to remind this House that only recently, recently, there have been in the Punjab widespread elections to Panchayats, which are really going down to the roots of the village, more than your General Elections, because they have been put to elect their own people, and the result of these elections has been significant. The elections were not held, so far as I know. On strict party lines-Congress or Akalis or any other—but nevertheless results are instructive, because of the election of---I forget now-80,000 Panches. I think 80,000 is the figure. they were elected. There are very few Akalis who have been That does not mean, of course, that the Akalis had not got any influence there -I do not say that. I am merely pointing out that for us to take for granted that the population of the Punjab, specially the rural population, necessarily agrees to what the Akali Dal says, is not correct Akali Dal's influence is more city influence, urban influence, not so much rural influence.

Now I would just like to mention one thing before I conclude, and that, Sir, is that I received a telegram from Sant Fatch Singh complaining of a misstatement, according to him, that I made yesterday, that I made in my statement that was read out here two

days ago. It has appeared in the press too today—nothing new about it. But I am very sorry if I made any misstatement, or stated what he had told me, in the wrong way. What he now says perhaps makes the position a little clearer and—well—even more difficult for me to accept. I had put his case, as I understood it, as Punjabi Suba, or the Regional Committees being given powers of some kind of subordinate legislatures, I had "sub-legislatures" the word from other powers, and I had said that I could not understand how could be three legislatures in a small State, or any State, two sub, and one apparently of a higher status. he says: I did not want any legislatures; I wanted full-blooded legislatures on the two sides---that means, of course, a Punjabi Suba completely. Except for this he says, apparently he means that he was prepared that finance and law and order might not be given to them. Where would they go to? Now they were to be reserved for the Governor's usethere will be no other legislatures. Now thus a very extraordinary constitutional position would be created and some kind of diarchy, and in a very bad form. And I just do not see how it could work, and why it should be created at all-it is a confusing thing. As it is, the Regional Committees have very considerable. very important subjects under control including all development. which is basic, and so far as my information goes, whatever they nave proposed in the last several years, since they have been formed, has been accepted, has been admitted. This is a convention that has grown up, and it was meant to grow up. In the case of one-perhaps two cases-the Punjab Assembly did not accept the Regional Committee's recommendations, and both these cases came from the Hindi region, not from the Punjabi region.

The Governor decided against that recommendation. I think at least one of these was, or perhaps both

were, against the teaching of the Pun jabi language in the Hindi region and the Governor would not permit it. As a matter of fact, in spite of early difficulties, this Regional Formula functioned with considerable success, although there has been a lack of cooperation. I do not think the Formula was bad. Still. I suggested, 'Let this Formula be looked into by the representatives of the Hindu region, Sikh region and the Punjab Government and let it be improved, the working of it. If there are any difficulties, let us try to remove them. If necessary, give them some more powers. although they have considerable powers'. That was my suggestion but they rejected that, as they rejected. with some force, my proposal that a high-level Committee or Commission should examine any charges of differential treatment of the Sikhs. That too was rejected. I do not quite know what further I could have said There is nothing. There is no middle stage Either one accepts the Suba or one does not because we have gone as far as one could go without accepting the Suba and I do feel that accepting it in principle cannot be done unless one means it seriously to be given effect to. It should not be done and one cannot do it. Seriously to give effect to it means not any protection to the language, in fact some harm to the Punjabi language, which will be much more limited in its area. It would mean the dangerous division of the Punjab actually, not in a deep sense politically maybe, but on communal lines. Communal tendencies, fissiparous tendencies will grow, bitterness will grow. Economically Punjab will suffer and the pattern of life that the Punjab has develored during-whatever period it may belong periods will be torn to shreads. I submit, therefore, that we cannot compromise on such a matter when the consequences are so serious. I have thought and my colleagues thought a great deal about the consequences of our not agreeing to the Punjabi Suba. There too the consequences will be grave but whatever those consequences may be, we felt

that the consequences of agreeing to it were far graver, far more farreaching and will affect the whole future of the Punjab and of India. Therefore, we came to this firm conclusion that we cannot agree even in principle to this Punjabi Suba demand. I cannot guarantee the distant future. Nobody can. That is a different mat-We are talking of the present and in the present we cannot allow such things to pass by without making our position quite clear on this issue and I am glad that nearly all Members, most Members of this Hous.. appear to be of that opinion, as the other House was, and I hope that this strongly felt and strongly expressed opinion of both the Houses of Parliament will carry some weight Master Tara Singh and his colleages and he will decide to do what we have been pleading with him to do, that is, give up his fast.

MESSAGES FROM THE LOK SABHA

- I. THE INCOME-TAX BILL 1961
- II. THE RELIGIOUS TRUSTS BILL, 1960

SECRETARY: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary of the Lok Sabha.

I

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith a copy of the Income-tax Bill, 1961, as passed by Lok Sabha at its sitting held on the 28th August 1961.

2. The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

Sir, I beg to lay the Bill on the Table.